

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 515/2022

**IN THE MATTER OF:**

Dharamvir

..... Applicant

Versus

State of Haryana & Anr.

..... Respondent

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T 100H 1.21/05/2025

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Respondent No. 7  
HPSPCB

Place: Paonta Sahib, Sirmaur, H.P.

Dated: 17-05-2025

  
Regional Officer-cum-Environmental Engineer,  
H.P. State Pollution Control Board,  
Paonta Sahib, Distt. Sirmour H.P.

  
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**Status-cum-Action Taken Report on behalf of HPSPCB in compliance to the Hon'ble NGT order dated 12.02.2025 in O.A No. 515/2022 titled as Dharamvir vs State of Haryana and Anr.**

**I. Background:**

The present Original Application has been registered on the letter of Sh. Dharamvir dated 23.04.2022 which relates to the issue of pollution in River Markanda, originating from Ban kalan, Nahan division, District Sirmaur, Himachal Pradesh, flowing through state of Haryana from Kala Amb area and finally merging into River Ghaggar at Kaithal, Haryana.

That thereafter case was listed on 08.11.2024 wherein Hon'ble NGT was pleased to passed following directions: -

*"... 6. Industrial Proponents/respondents may also file their objection, if any, to status report submitted by HSPCB vide email dated 07.11.2024 if they are so advised.*

*7. Current status report relating to area of Himachal Pradesh has not been submitted by Himachal Pradesh State Pollution Control Board (hereinafter referred to as 'HPSPCB'). Learned counsel appearing for HPPCB prays for and allowed 10 days' time to file current status report after serving a copy thereof to concerned respondents who are found in violation of environmental laws and those proponents may file their objections, if any, to report within 10 days from date of receipt of report.*

*8. In the present matter, considering gravity, importance and serious issues raised, we find it appropriate to appoint an Amicus Curiae since cognizance has been taken by Tribunal suo moto on a letter petition. We accordingly appoint Sh. Sharad Chauhan (Enrollment No. 8216A/2014, Mob No. 8510052778, Email id. Sharadadvocate22@gmail.com) as Amicus Curiae to assist Tribunal who will be paid professional remuneration/fee of Rs. 25,000/-, per hearing, by HSPCB from the funds of environment compensation deposited with it.. "*

The case was again listed on 12.02.2025. The relevant part of the directions issued by Hon'ble NGT are reproduced as below: -

*"... 9. In the present case mainly three substantial environmental questions arise regarding **determination of flood plain zone of river Markanda, preventing discharge of untreated industrial effluent/ domestic sewerage/any other pollutant in river Markanda and removal of encroachments if any on the land of river Markanda.***

*10. Respondent no.1-State of Haryana and respondent no.2-State of Himachal Pradesh are directed to file responses specifically addressing all these three questions.*

11. HPSPCB is directed to take samples from river Markanda at appropriate site near origin and also at appropriate places near exit of river Markanda in the State of Himachal Pradesh in accordance with provisions of the Water (Prevention and Control of Pollution) Act, 1974 and get the same analyzed and file the analysis report. HPSPCB is directed to get the process of taking of water samples as well as analysis of water samples video-graphed and the concerned analyst shall also specifically record at the time of analysis whether the samples are intact or have been tempered with.

12. HPSPCB is also directed to file along with its response a list of industries from which the discharge ultimately goes to river Markanda in the State of Himachal Pradesh and to categorize the industries on the basis of being compliant or non-compliant for treatment of industrial effluent/discharge and also to take appropriate remedial action against non-compliant industries and mention details of action so taken in its response.

15. Additional Chief Secretary, Environment, Government of Haryana and Principal Secretary, Environment, Government of Himachal Pradesh are directed to ensure requisite cooperation and coordination between various authorities within their respective States for the purpose of compliance of this order.

16. List on 21.05.2025 for further consideration.”

In compliance to above directions, the Regional Office HPSPCB, Paonta Sahib has intimated the concerned stakeholder departments vide letter no. 5249-51 dated 25.02.2025, letter no. 5252-58 dated 25.02.2025 and letter no. 209-17, dated 05.05.2025 to comply with the orders of Hon'ble NGT issued on 12.02.2025. Copies of letters are attached herewith as **Annexure-A (collectively)**.

## **II. Determination of Flood Plain Zone of River Markanda**

The Flood Plain Zoning (FPZ) of River Markanda has not been carried out till date. In compliance with the directions of the Hon'ble National Green Tribunal (NGT), a letter was sent to the Jal Shakti Vibhag, Nahan Division, by the HPSPCB, Paonta Sahib, vide letter no. 5252-58 dated 25.02.2025 (**Annexure-A**). In response, the Executive Engineer, Jal Shakti Vibhag, has submitted latest status regarding the determination of the flood plain zone of the River Markanda. A **Detailed Project Report (DPR) amounting to ₹143.35 lakhs** for “Flood Plain Zoning Studies in Markanda River along with its Main Tributaries in Sirmour District of Himachal Pradesh” has been submitted to the Project Director (PMU), State Disaster Management Authority (SDMA), Himachal Pradesh Secretariat, for approval by the Executive Engineer, Jal Shakti Vibhag, vide letter no. 701 dated 28.04.2025. Copy of letter is attached as **Annexure-B**.

### III. Preventing Discharge of Untreated Industrial Effluent/Domestic Sewage/any other pollutant in River Markanda.

#### A. Preventing discharge of untreated industrial effluent

##### ➤ Status of CETP Kala Amb:

The Special Purpose Vehicle (SPV) M/s Kala Amb Industrial Development Company (KIDC) is operating CETP-cum-STP Kala Amb of capacity 5 MLD in two phases out of which Common Effluent Treatment Plant (CETP) of capacity 2.5 MLD is already established for first phase (0.8 MLD industrial effluent and 1.7 MLD domestic effluent). H.P. State Pollution Control Board has already issued Consent to operate to run the CETP for 2.5 MLD capacity. The CETP Kala Amb is operational and currently, 55 nos. units are sending their effluent to CETP Kala Amb. First phase of CETP is currently receiving primary treated waste water of pharmaceutical formulations units excluding EC applicable units.

The treated water of CETP Kala Amb is discharged into River Markanda as per the provisions of Consent to Operate Granted to the unit. Online Continuous Water Monitoring Station (OCWMS) is installed at the outlet of CETP Kala Amb for real time continuous monitoring of parameters and connected to SPCB & CPCB server. The real time data is available on the following web link:

<https://hppcb.accesssurveykshan.co.in/>

Online data report from 14.04.2025 till 14.05.2025 is attached as **Annexure-C**. The HPSPCB is also carrying out river monitoring of River Markanda at downstream of CETP Kala Amb (Downstream of Kala Amb Town) and the river monitoring results since January 2024 are tabulated below in Table no. 1:

**Table no. 1: - Water Quality of River Markanda D/s Kala Amb as per Monthly River Monitoring conducted by HPSPCB**

Name of Loc	Water Quality of River Markanda at D/s Kala Amb						
	Month	pH	DO mg/l	BOD mg/l	FC MPN/100ml	TC MPN/100ml	Water Quality (Designated Best Use)
River Markanda D/s Kala Amb	Jan-24	7.75	8.1	2	110	350	Class B

<b>Feb-24</b>	8.32	7.8	2	94	350	<b>Class B</b>
<b>Mar-24</b>	8.15	7.8	1.8	140	350	<b>Class B</b>
<b>Apr-24</b>	8.49	7.4	2.7	140	540	<b>Class C</b>
<b>May-24</b>	8.38	7.5	1.8	170	540	<b>Class C</b>
<b>Jun-24</b>	7.63	7.8	1.9	110	540	<b>Class C</b>
<b>Jul-24</b>	8.39	7.2	1.7	94	540	<b>Class C</b>
<b>Aug-24</b>	8.11	7.8	1.4	33	220	<b>Class B</b>
<b>Sep-24</b>	8.02	7.4	1.6	170	540	<b>Class C</b>
<b>Oct-24</b>	8.1	8	2	70	350	<b>Class B</b>
<b>Nov-24</b>	8.06	8.1	2.2	46	350	<b>Class B</b>
<b>Dec-24</b>	8.18	8.3	2.2	58	430	<b>Class B</b>
<b>Jan-25</b>	8.18	8.3	1.7	220	540	<b>Class C</b>
<b>Feb-25</b>	7.97	8.2	1.8	240	540	<b>Class C</b>
<b>Mar-25</b>	7.94	8.2	1.9	170	920	<b>Class C</b>

The average water quality of River Markanda D/s Kala Amb i.e. downstream of CETP Kala Amb ranges between **Class B** and **Class-C** as per CPCB Designated Best Use of Water Criteria for surface waters which is fit for outdoor bathing and drinking water source after conventional treatment and disinfection.

➤ **Status of ETPs:**

The industries in the Kala Amb area can be divided into following zones as per drainage pattern -

- a) Industries located on the Right and Left bank of River Markanda from Moginand area to Kala Amb barrier
- b) Industries located in Jattanwala Drain catchment
- c) Industries located in Khairi area
- d) Industries located on Kala Amb-Sadhaura Road

There are total **116 nos.** of water polluting industries located in Kala Amb area of Himachal Pradesh. All these water polluting industrial units fall in the catchment of River Markanda. All these industries have provided their own captive Effluent Treatment Plants. Among these, 09 nos. of industries have installed captive STPs where the manpower is more than 150 nos. The treatment technology provided ranges from primary treatment system i.e. Chemical treatment, precipitation/settling followed by dual media carbon filters, activated

sludge process followed by dual media carbon filters etc. Some industries have also provided RO systems and evaporators for ensuring zero liquid discharge.

All the 116 nos. of industries have obtained requisite Consent to Operate of the State Board under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 as applicable. All the 116 nos. of industries have installed their own captive Effluent Treatment Plants or Sewage Treatment Plants in their respective industries. The Pharmaceutical formulation units are member of CETP Kala Amb in the first phase i.e. 2.5 MLD. 50 no. of pharmaceutical units are connected to the CETP as on date. Some residual capacity of the CETP is being utilized by other sector units 05 in number primarily comprising of herbal extraction, non dairy food, cosmetics, etc. The list of water polluting industries along with their final disposal and their compliance status is submitted in **Part-VI** of the report. All the other industrial units which are not water polluting in nature i.e. do not produce any trade effluent have either provided their own captive septic tanks or are connected to industrial sewer line connected to a common septic tank.

M/s Ruchira Papers Ltd. (Writing & Printing Division) is the only industry in Kala Amb which falls under the 17 categories of highly polluting industries and has installed its own captive ETP cum STP of capacity 11 MLD which is shared with its sister concern in the name & style of Ruchira Papers Ltd. (Kraft Paper Division). The unit has obtained Consent to Operate from the State Board for discharge of treated effluent quantity of 4.012 MLD into the Adjoining drain which merges into Jattanwala nallah and later into the Markanda River. The unit has installed Real Time Online Continuous Water Quality Monitoring Station and Flow meter at the final outlet of ETP. The results of treated effluent are being displayed on the CPCB and HPSPCB server on real time basis. The real time data is available on the following web link.

[https://hppcb.glensserver.com/#/publicPortal/industryDetails/site\\_1580/PULP%20AND%20PAPER](https://hppcb.glensserver.com/#/publicPortal/industryDetails/site_1580/PULP%20AND%20PAPER)

#### **B. Preventing discharge of untreated domestic sewage**

In Kala Amb area of Himachal Pradesh, waste water is being generated from commercial and domestic activities also. For the treatment of domestic sewage, septic tanks/soak pits have been provided by individual households in the area. To cater to this load of domestic sewage/sullage from villages i.e. Moginand, Rampur Jattan, Mainthapal, Ogli, Johron,

Khairi and Trilokpur, the Jal Shakti Vibhag of the Government of H.P. has established two STPs, STP at Trilokpur and CETP-cum-STP Kala Amb in the area.

STP Kala Amb (part of CETP Kala Amb)		STP Trilokpur	
Capacity (in MLD)	Operational Status	Capacity (in MLD)	Operational Status
1.7 MLD	Not In Operation	1.5 MLD	Commissioned, Not in Operation

As per the latest report by Jal Shakti Vibhag, Nahan, 02 Sewage Treatment Plants of capacity 1.5 MLD to cater for Johron, Khairi and Trilokpur area of Kala Amb and for primary treatment for sewage of Moginand, Rampur Jattan, Mainthapal and Ogli areas of Kala Amb in CETP-cum-STP of capacity 2.5 MLD (1.7 MLD domestic effluent) have been provided.

➤ **Status of STP Trilokpur:**

The total pipeline to be laid for STP Trilokpur was 8.5 kms and entire work has been completed. Work of STP Trilokpur is also completed and is under trial stage. As submitted by Jal Shakti Vibhag, Nahan, **95% of the work for STP Trilokpur is completed and scheme is expected to be operational by 30<sup>th</sup> June, 2025.**

➤ **Status of STP Kala Amb:**

The latest status of work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb and primary treatment for **STP Kala Amb** is submitted by Jal Shakti Vibhag, Nahan which is mentioned as below:

*“A D.I. pipeline of 3.5 kilometers was laid from the Moginand area to the Primary Treatment Unit at Kala Amb, which included various RDs along the bank of the Markanda River. It was aligned along with RCC pillars and retaining walls. During the 2023 monsoon season, the retaining wall, RCC pillars, manhole chambers, and other civil structures at various RDs were completely damaged and washed away. During the current 2024 monsoon season, the Markanda River experienced severe flooding, which completely damaged and washed away other structures such as the retaining wall, RCC column pillars, and manhole chambers at various RDs. The structures suffered significant damage, and it is nearly impossible to realign the pipeline on the existing structures. Moreover, there is no scope for*

*laying the D.I. pipeline because the river has changed its course. Due to the flood-affected area, it is not feasible to reconstruct the aforementioned damaged structures. Therefore, a plan is being proposed to reroute the pipeline alongside the National Highway. Coordination with senior officials of the National Highway is currently underway for this purpose. As soon as approval is received from the National Highway authorities, the remaining work will be completed at the earliest."*

The copy of latest report received from Jal Shakti Vibhag is attached as **Annexure-D**

The Block Development Officer (BDO), Nahan vide letter no. 2122, dated 17.04.2025 has submitted that *in order to sensitize the people in concerned area, organized camps in several villages, resulting in 104 people applying for water connections through the panchayat. Despite a joint visit by BDO and Jal Shakti teams on 11/04/2025 and plans to process applications from 12–18 April, no representative from Jal Shakti appeared, as reported by local panchayats. Apart from this the challans w.r.t. littering and use of banned Single Use Plastic items were also issued by running a campaign in Kala Amb and its surrounding area. An amount to the tune of Rs. 17500/- (Seventeen Thousand Five Hundred) has been collected by the department. Copy of report from BDO, Nahan is attached as Annexure-E.*

### **C. Preventing discharge of any other pollutant**

#### **i. Lime sludge:**

The matter of dumping of lime sludge waste was highlighted by the Joint Inspection Committee in the initial report submitted to Hon'ble NGT. Following up the matter, the State of Himachal Pradesh has increased the surveillance across interstate border to prevent instances of lime sludge dumping. The State has formed a surveillance squad comprising of Police Department, RTO and State PCB. Also, interstate entry exit points were provided with CCTV cameras for complete surveillance. As a result, ***no instance of unscientific lime sludge disposal has come to light since last 01 year.***

#### **ii. Solid Waste:**

The solid waste in Kala Amb area is managed by Special Area Development Authority (SADA), Trilokpur, Kala Amb at Solid Waste Processing Facility in Vill. Ogli, Suketi Road, Kala Amb.

### iii. Biomedical Waste Management:

The entire biomedical waste from 21 nos. of Health Care Facilities and Industrial Units is disposed off scientifically through an authorized agency viz – M/s Enviro Engineers, Distt. Solan, H.P. The list of all such units in the Kala Amb area is as per Table no.2 below –

**Table no. 2 – List of Health Care Facilities and Industries Units generating Bio-Medical Waste**

SN	Name of HCF	Govt./ Private	Mode of Disposal
<b>A.</b>	<b>Govt. Allopathic HCFs</b>		
1.	HSC Kala Amb	Govt.	CBWTF*
2.	ESIC Dispensary	Govt.	CBWTF
<b>B.</b>	<b>Govt. Veterinary HCFs</b>		
3.	Veterinary Hospital Kala Amb	Govt.	CBWTF
4.	Veterinary Dispensary Bikram Bag	Govt.	CBWTF
5.	Veterinary Dispensary Nagal Suketi	Govt.	CBWTF
6.	Veterinary Dispensary Disp. Palion	Govt.	CBWTF
7.	Veterinary Dispensary Katola	Govt.	CBWTF
8.	Veterinary Dispensary Sainwala	Govt.	CBWTF
9.	Veterinary Dispensary Devni	Govt.	Deep Burial
<b>C.</b>	<b>Pvt. Allopathic HCFs</b>		
10.	Poonam Nursing Home	Pvt.	CBWTF
11.	Sneh Hospital	Pvt.	CBWTF
12.	Chhabra Hospital	Pvt.	CBWTF
13.	Kala Amb Psychiatric Clinic	Pvt.	CBWTF
<b>D.</b>	<b>Industrial Units</b>		
14.	Pidilite Building Bounds, Moginand, Unit-1	Pvt.	CBWTF
15.	Pidilite Building Bounds, Johron, Unit-2	Pvt.	CBWTF
16.	Pidilite Building Bounds, Rampur, Unit-3	Pvt.	CBWTF
17.	Blue Star Ltd. Vill. Jattan, Kala Amb	Pvt.	CBWTF
18.	KAG Industries P Ltd., Kala Amb	Pvt.	CBWTF
19.	V Guard Industries Ltd.	Pvt.	CBWTF
20.	AMN life Pvt Ltd, Kala Amb	Pvt.	CBWTF
21.	Blue Star Ltd. Unit-II, Ogli IA, Kala Amb	Pvt.	CBWTF

\* CBWTF - Common Biomedical Waste Treatment Facility

# HCF – Health Care Facility

\*\* HSC – Health Sub Center

**iv. Hazardous Waste Management:**

The entire Hazardous waste from the operational and consented units in the area is being disposed off as per the provisions of Authorization granted under the provisions HOWM Rules 2016. No instance of unscientific and illegal waste disposal has come to light in the area.

**v. Public Awareness Programmes:**

HPSPCB in association with government departments and industrial association has organized mass awareness campaigns to sensitize public in Kala Amb area.

On the occasion of World Environment Day, 2024, industries in Kala Amb participated in the wall mural campaign where environment awareness paintings were drawn on the walls of industries located in Kala Amb area.

The photographs of these mass awareness activities are attached as **Annexure-F**.

**IV. Removal of encroachments if any on the land of River Markanda**

In compliance to directions issued by Hon'ble NGT, it has been reported by the District Magistrate, Sirmaur at Nahan vide letter no. DC-Dev -OA No. 515/2024-4112, dated 15.05.2025 that ***no encroachment has been found in River Markanda on spot***. Copy of the said letter is attached as **Annexure-G**. The photographs taken during the demarcation of River Markanda are enclosed as **Annexure-H**.

**V. Sampling of River Markanda from Site Near Origin to site near exit of River Markanda in the State of Himachal Pradesh**

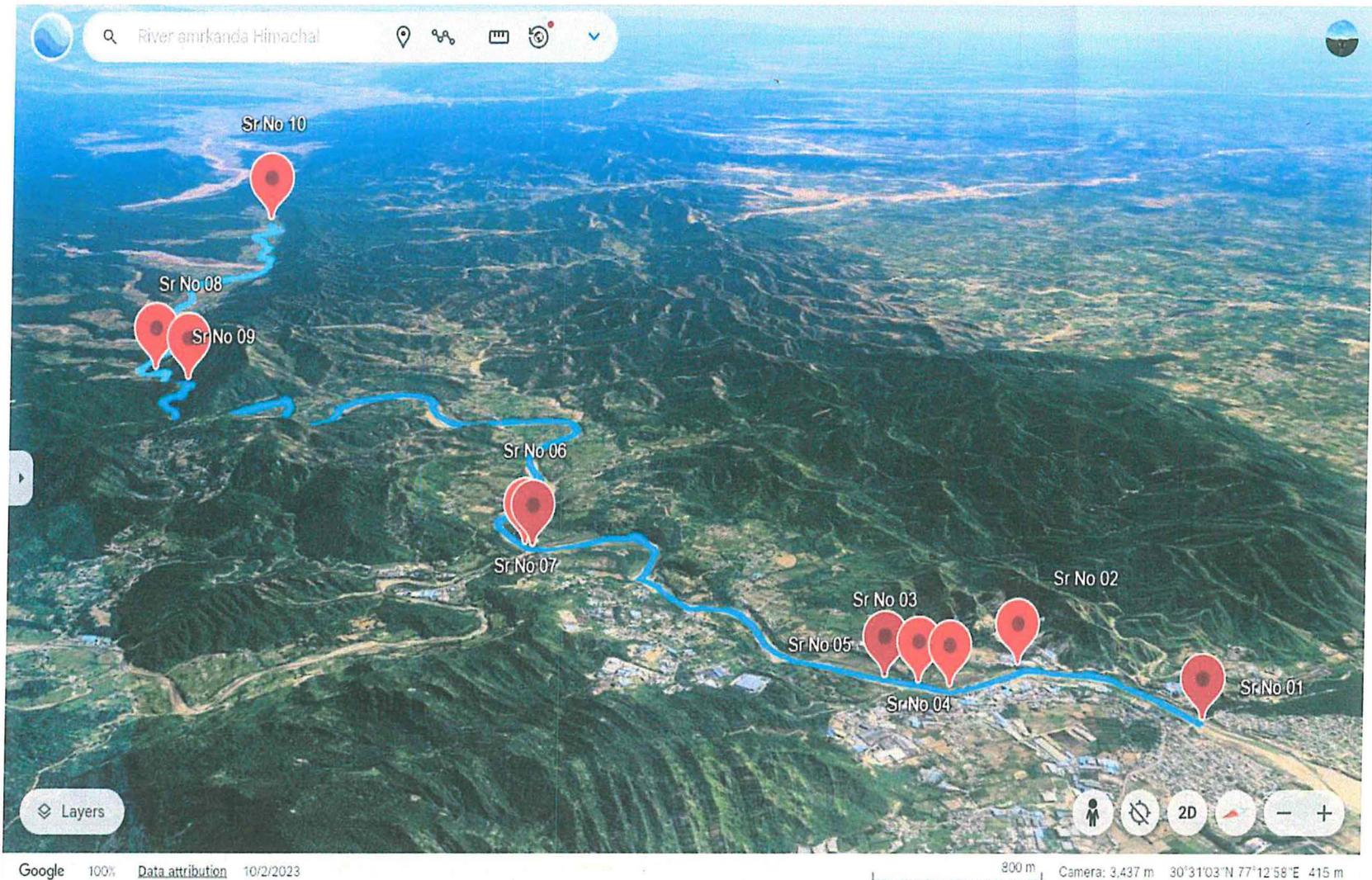
The total length of river Markanda from origin point in Himachal Pradesh to exit point at Kala Amb in Himachal Pradesh is approximately 24.00 KM. River Markanda enters the Kala Amb area at Bikrambagh and leaves Himachal Pradesh at Markanda Bridge in Kala Amb. It covers a distance of approx. 6 kms in Kala Amb.

As per the directions of the Hon'ble NGT sampling of River Markanda was conducted by team of Regional Office, HPSPCB Paonta Sahib on 24.04.2025. The process of collection of samples was video graphed as per the directions of Hon'ble NGT and is submitted to in a USB Flash Storage Device (**Pen drive No-01**). The list of sampling points and details are tabulated below in Table no. 3:

**Table no. 3: - List/Detail of Sampling Points of River Markanda in the State of Himachal Pradesh**

Sr. No.	Sampling Point	GPS Coordinates	Parameters Analyzed	Photographs
1	River Markanda u/s Jattanwala Nallah at Markanda Bridge Kala Amb, Himachal Pradesh	30.496147 77.210419	BOD, Calcium, Chloride, COD, Colour, Conductivity, Fluoride, K+, Magnesium, Na+, NO <sub>2</sub> - N, NO <sub>3</sub> - N, pH, Phosphate - P, Sulphate, TDS, Total Alkalinity, Total Hardness as CaCO <sub>3</sub> , Total Suspended Solids, Turbidity, Ammonical Nitrogen, TC, FC, Heavy Metals	Photograph 1 of Annexure-I
2	River Markanda d/s of drain near M/s Vashisth Chemicals, Kala Amb	30.500504 77.219456		Photograph 2 of Annexure-I
3	River Markanda u/s of drain near M/s Vashisth Chemicals, Kala Amb	30.504611 77.219504		Photograph 3 of Annexure-I
4	River Markanda d/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb	30.505621 77.220597		Photograph 4 of Annexure-I
5	River Markanda u/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb	30.506916 77.221839		Photograph 5 of Annexure-I
6	River Markanda d/s of Salani Khadd	30.51653 77.24630		Photograph 6 of Annexure-I
7	River Markanda u/s of Salani Khadd	30.51668 77.24673		Photograph 7 of Annexure-I
8	River Markanda D/s of Khajurna Bridge entering to Kala Amb area	30.52983 77.29241		Photograph 8 of Annexure-I
9	River Markanda at U/s of Khajurna Bridge	30.531737 77.297533		Photograph 9 of Annexure-I
10	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban	30.51077 77.36644		Photograph 10 of Annexure-I

The locations of sampling points are illustrated in the satellite map images as below:



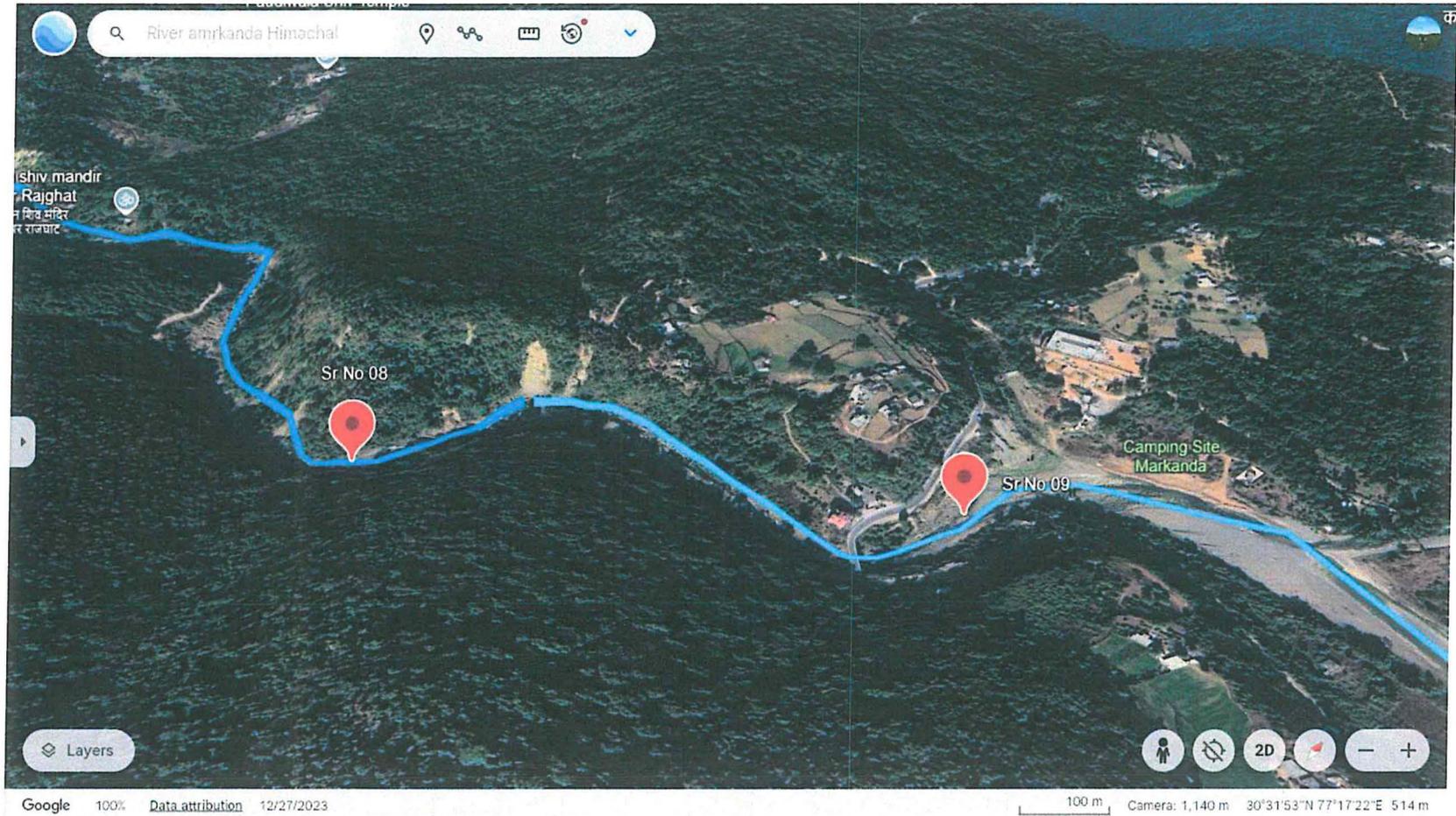
**River Markanda Sampling Points in Himachal Pradesh**



**River Markanda Sampling Point no. 1 to Point no. 5 as per Table no. 3**

River Markanda Sampling Point no. 6 & 7 as per Table no. 3





**River Markanda Sampling Point no. 8 & 9 as per Table no. 3**



River Markanda Sampling Point no. 10 as per Table no. 3

➤ **Sample Analysis Results**

The sample analysis videography carried out by NABL accredited Regional Laboratory, HPSPCB Paonta Sahib is submitted in a USB Flash Storage Device (**Pen Drive No 02 & 03**). Analysis results were conveyed by NABL accredited Regional Laboratory, HPSPCB Paonta Sahib on 14.05.2025. The analysis results of above-mentioned sampling points are tabulated below in Table no. 4:

**Table No. 4**

ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb..	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Results	Results	Results	Results	Results	Results	Results	Results	Results	Results
1	pH	--	7.73	8.25	8.09	8.37	8.42	8.27	8.28	8.04	7.90	7.40
2	Conductivity	µmho/cm	628.20	481.30	444.40	508.00	419.00	302.00	340.30	461.30	461.50	702.50
3	TSS	mg/l	5.50	BDL(DL-4.0)	36.40	18.35	32.85	7.80	15.45	BDL(DL-4.0)	43.00	BDL(DL-4.0)
4	COD	mg/l	25.00	19.00	19.00	18.00	10.00	6.00	8.00	BDL(DL-5.0)	6.00	BDL(DL-5.0)
5	BOD	mg/l	5.00	3.30	4.90	4.50	1.60	BDL(DL-1.0)	BDL(DL-1.0)	BDL(DL-1.0)	BDL(DL-1.0)	BDL(DL-1.0)
6	Dissolved Oxygen*	mg/l	5.00	7.90	8.00	7.00	8.50	8.20	8.50	8.20	8.70	8.50
7	Sulphate (SO <sub>4</sub> )	mg/l	45.95	48.43	44.81	40.42	45.00	43.28	45.00	42.90	46.33	22.69
8	NO <sub>3</sub> -N	mg/l	BDL(DL-0.30)	BDL(DL-0.30)	BDL(DL-0.3)	BDL(DL-0.3)	BDL(DL-0.3)	BDL(DL-0.3)	BDL(DL-0.3)	0.45	0.45	0.77

ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb..	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Results	Results	Results	Results	Results	Results	Results	Results	Results	Results
9	Chloride (Cl <sup>-</sup> )	mg/l	48.51	32.83	24.99	33.32	20.58	15.68	12.25	11.27	8.82	11.27
10	Sodium (Na)	mg/l	53.25	44.15	45.72	44.60	40.69	30.98	27.85	20.09	19.12	10.35
11	Total Hardness	mg/l	147.00	148.00	142.00	138.00	124.00	133.00	137.00	226.00	226.00	344.00
12	TDS	mg/l	321.50	295.30	276.90	261.10	237.25	219.45	230.90	307.55	302.75	418.75
13	Calcium (Ca <sup>2+</sup> )	mg/l	34.00	40.00	37.20	39.60	24.00	36.40	41.60	62.00	50.40	81.20
14	Magnesium (Mg <sup>2+</sup> )	mg/l	15.13	11.71	11.96	9.52	15.62	10.25	8.05	17.32	24.40	34.40
15	Copper (Cu)	mg/l	BDL(DL-0.03)	BDL(DL-0.03)	BDL(DL-0.03)	BDL(DL-0.03)	BDL(DL-0.03)	0.03	0.04	0.03	0.04	0.04
16	Total Chromium	mg/l	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)	BDL(DL-0.06)
17	Nickel (Ni)	mg/l	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)
18	Lead (Pb)	mg/l	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)	BDL(DL-0.10)
19	Cadmium (Cd)	mg/l	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)
20	Zinc (Zn)	mg/l	0.05	0.08	0.09	0.09	0.06	0.09	0.15	0.08	0.12	0.09
21	Iron (Fe)	mg/l	0.22	0.31	1.09	0.64	0.80	0.25	0.47	0.24	1.18	0.20
22	T. Alkalinity	mg/l	225.00	200.00	195.00	190.00	157.50	167.50	157.50	240.00	240.00	242.50
23	Turbidity	NTU	2.30	1.20	12.40	2.90	5.80	2.40	BDL(DL-1.0)	3.50	34.40	BDL(DL-1.0)

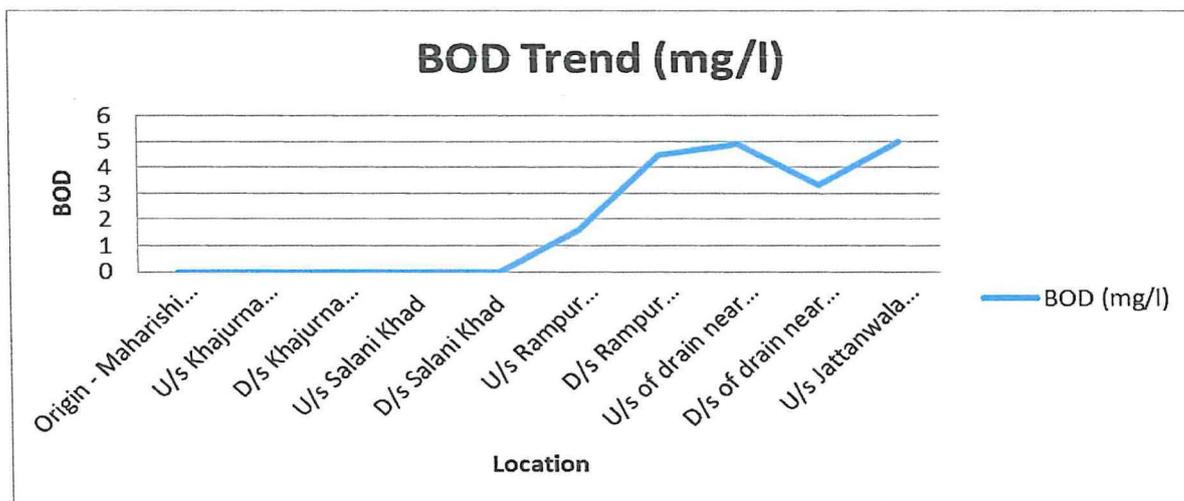
ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb..	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Results	Results	Results	Results	Results	Results	Results	Results	Results	Results
24	NO <sub>2</sub> -N	mg/l	0.09	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)	BDL(DL-0.02)
25	Temperature *	Degree Celsius	24.0	27.0	27.0	28.0	27.00	27.00	26.00	21.00	21.00	17.00
26	Fluoride (F)	mg/l	0.24	0.30	0.29	BDL(DL-0.20)	0.20	BDL(DL-0.20)	0.24	BDL(DL-0.20)	BDL(DL-0.20)	BDL(DL-0.20)
27	Potassium(K)	mg/l	7.29	7.15	7.20	5.51	5.03	3.21	3.24	2.03	1.91	1.52
28	Manganese (Mn)	mg/l	0.12	0.04	0.09	0.09	0.06	BDL(DL-0.02)	0.02	BDL(DL-0.02)	0.04	0.02
29	NH <sub>3</sub> -N	mg/l	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)	BDL(DL-0.4)
30	T.PO <sub>4</sub>	mg/l	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)	BDL(DL-0.2)
31	Ca Hardness	mg/l	85.00	100.00	93.00	99.00	60.00	91.00	104.00	155.00	126.00	203.00
32	Mg Hardness	mg/l	62.00	48.00	49.00	39.00	64.00	42.00	33.00	71.00	100.00	141.00
33	TC	MPN/100 ml	2700.00	1750.00	1575.00	1750.00	730.00	125.00	730.00	210.00	120.00	170.00
34	FC	MPN/100 ml	920.00	350.00	430.00	540.00	240.00	33.00	220.00	79.00	58.00	43.00

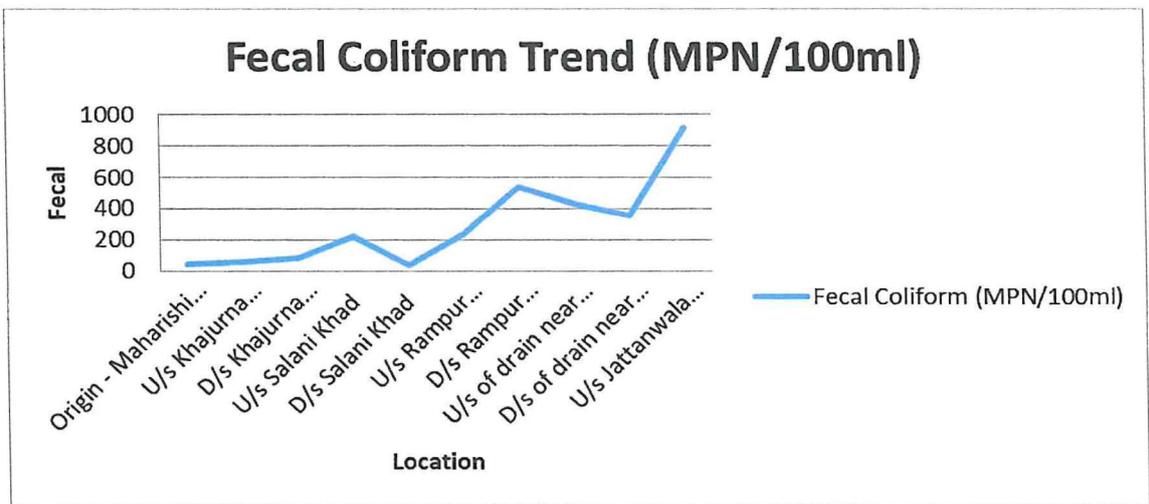
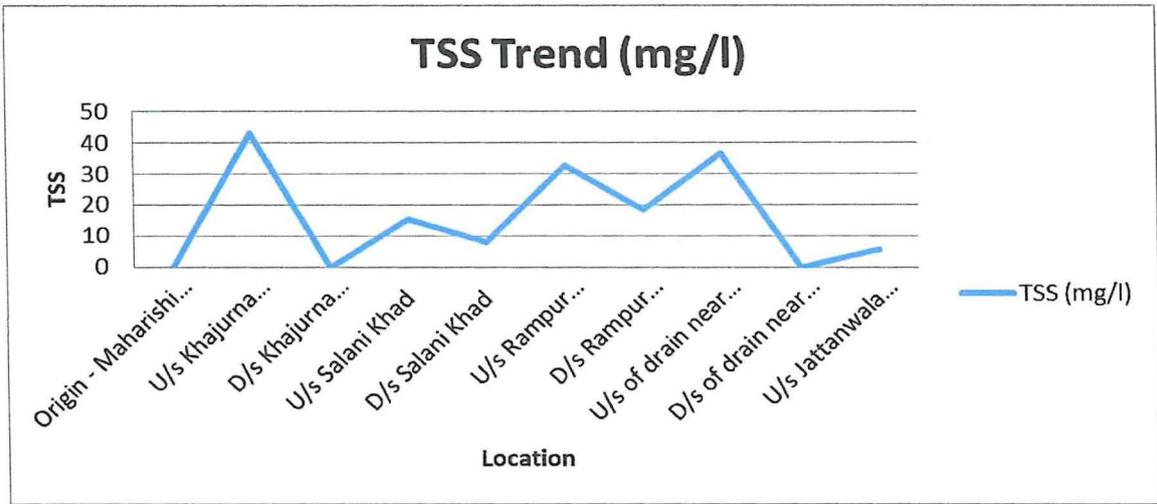
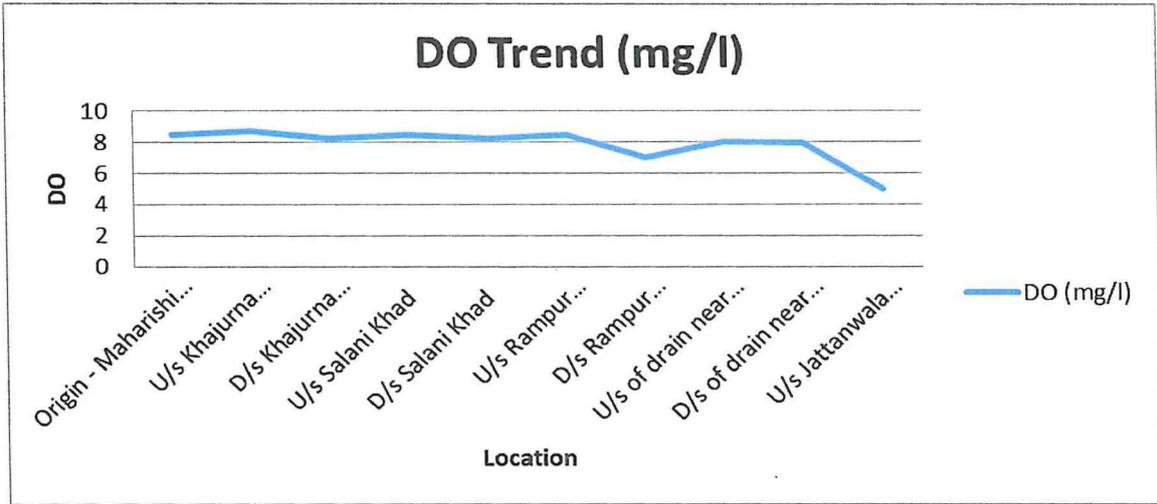
The copy of sample analysis reports received along with NABL certificate received from Regional Laboratory, HPSPCB Paonta Sahib are attached as **Annexure-J (collectively)**.

➤ **Analysis Results Summary-**

- The sample analysis reports indicate **water quality of River Markanda at exit point of Himachal Pradesh** i.e. *River Markanda U/s Jattanwala Nallah at Markanda Bridge* is **Class-D** as per CPCB Designated Best Use of Water criteria for surface waters which is fit for propagation of Wild Life and Fisheries.
- There is **no Heavy Metal presence** in the River Markanda from origin to exit point in the State of Himachal Pradesh
- High TC value indicates **presence of domestic wastewater load** in the River Markanda. The issue of domestic wastewater load in River Markanda will be largely addressed when the STP Kala Amb pipeline will be repaired and made functional by Jal Shakti Vibhag, Nahan, Himachal Pradesh.

➤ **Trend of parameters in River Markanda from Origin Point to Exit Point of Himachal Pradesh:**





➤ **Point wise discussion of each sampling point from Origin of River Markanda to its exit point in Himachal Pradesh:**

**i) River Markanda at Origin – Maharishi Markandeshwar Temple, Jogiban**

- BOD is Below Detection Limit (BDL)
- Minimal organic pollution.
- High Dissolve Oxygen (DO) - 8.5 mg/l, supports healthy aquatic life.

**ii) River Markanda U/s of Khajurna Bridge**

- BOD is Below Detection Limit (BDL)
- Highest DO (8.7 mg/l), very clean water.
- Low BOD reflects absence of organic pollution.

**iii) River Markanda D/s of Khajurna Bridge (Kala Amb entry)**

- BOD is Below Detection Limit (BDL)
- River maintains strong DO 8.2 mg/l despite urban entry.

**iv) River Markanda U/s of Salani Khad**

- BOD is Below Detection Limit (BDL)
- Clean, well-aerated segment (DO 8.5 mg/l).

**v) River Markanda D/s of Salani Khad**

- BOD is Below Detection Limit (BDL)
- Negligible organic pollution, very low coliforms (FC=33).

**vi) River Markanda U/s of Rampur Jattan Drain**

- BOD is Below Detection Limit (BDL)
- Low BOD and high DO (8.5 mg/l) — organic pollution manageable here.
- Elevated TSS (32.85 mg/l) and rising fecal coliforms (FC=240) indicate some contamination.

**vii) River Markanda D/s of Rampur Jattan Drain**

- BOD is 4.5 mg/l (Noticeable rise)
- DO still adequate (7.0 mg/l), river can sustain aerobic life.
- Increasing BOD and turbidity suggest increasing domestic wastewater impact.

- **Cause:** The Rampur Jattan drain carries wastewater of domestic households and commercial shops which results into increase in organic pollution in River Markanda
- **Intervention by the State:** Work of laying of sewage pipeline and primary treatment to be carried out in CETP-cum-STP Kala Amb (capacity 2.5 MLD for 1<sup>st</sup> phase – 0.8 MLD industrial + 1.7 MLD domestic) has been undertaken by Jal Shakti Vibhag, Nahan. Work is halted due to damage of pipeline during flash flood and urgent requirement of funds for repair works.

**viii) River Markanda U/s of drain near M/s Vashisth Chemicals**

- BOD is 4.9 mg/l (marginal increase)
- Despite higher BOD, DO (8.0 mg/l) remains supportive of aquatic organisms.

**ix) River Markanda D/s of drain near M/s Vashisth Chemicals**

- BOD is 3.3. mg/L (Substantial decrease)
- BOD reduction due to partial dilution and natural recovery.
- Fecal coliform remains elevated (FC=350).

**x) River Markanda U/s Jattanwala Nallah at Markanda Bridge – Exit Point of Himachal**

- BOD is 5.0 mg/l
- DO at 5.0 mg/l still above critical threshold.
- High BOD and fecal contamination (FC=920).
- **Probable Cause:** Construction of dyke wall by Haryana IPH department at Markanda bridge in Kala Amb (interstate boundary of Himachal Pradesh and Haryana) leading of stagnation of surface water in Summer Month.
- **Intervention:** Natural and unrestricted flow of River Markanda needs to be restored.

## VI. List of Industries in Kala Amb area of Himachal Pradesh and their Compliance Status

### A. Details of Industries in Kala Amb area of Himachal Pradesh

As already submitted above, all the 116 nos. of water polluting industries have installed their captive effluent treatment plants or Sewage Treatment Plants in their respective industries. The industries have also made agreement with CETP Kala Amb for disposal of waste water.

The sampling of CETP Kala Amb is also carried out periodically by HPSPCB. Sampling analysis results from FY 2024-25 till date are attached as **Annexure-K**. As per latest sample collected on 20.03.2025 and analysis report received, the ***CETP Kala Amb is conforming to the prescribed discharge standards.***

The HPSPCB has carried out sampling of various water polluting industries in Kala Amb area. From 01.04.2024 till 10.05.2025, **257 nos.** of treated waste water samples have been collected by the State Board to check and enforce environmental compliance from these units.

The list of water polluting industries along with their final disposal and their compliance status is tabulated below in Table no. 5:

**Table no. 5: - List of Water Polluting Industries along with their final disposal and Compliance Status**

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
1	Adwin Pharma.	Vill. Rampur Jattan, Kala Amb.	Pharmaceutical formulation	Jattan Wala	ETP of Capacity 4 KLD	CONNECTED TO CETP	Unit Closed	Unit is closed since one and a half year for maintenance under Schedule-M

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
2	AGV Fenestration (P) Ltd.	Vill. Johron, Kala Amb.	Aluminium door window	Jattan Wala	ETP of Capacity 3 KLD	Gardening within plant premises	Non-Complying.	Show Cause Notice issued vide letter no. 194, 03.05.2025
3	Alps Communications	Village Jattan Wala, Trilokpur Road, Kala Amb	Pharmaceutical formulation	Jattan Wala	ETP of Capacity 3 KLD followed by Evaporator of capacity 400 liters/hr	ZLD	Complying	Agreement made with CETP also.
4	Art N Glass, Unit-I	Village Johron, Kala Amb	Laminated and Toughened glass	Jattan Wala	ETP of Capacity 5 KLD, STP of capacity 15 KLD	ETP treated water is reused in process and STP treated water is reused for Gardening within plant premises	Complying	
5	Art-N-Glass unit II	Vill Johron, kala Amb	Laminated and Toughened glass	Jattan Wala	ETP of Capacity 5 KLD	Gardening within plant premises	Complying	
6	Axsys Solutions	Village Johron, Kala Amb	Surface Metal Treatment	Jattan Wala	ETP of Capacity 4 KLD	Reuse in process	Complying	
7	Blue star Ltd, Unit-II	Village Mainthapal, Kala Amb	AC Assembly only	Jattan Wala	2 Nos of STPs of Capacity 15 KLD each	Gardening within plant premises	Complying	
8	BROP	Village Ogli, Trilokpur Road, Kala Amb	Disinfectants & Ointments	Jattan Wala	ETP of capacity 1.5 KLD	CONNECTED TO CETP	Complying	
9	C S Zircon Product.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	Zircon Products	Jattan Wala	ETP of Capacity 30 KLD	Reused in Process	Complying	
10	Geeta Industries	Vill. Ogli, Trilokpur Road, Kala Amb.	Industry involving metal treatment or process	Jattan Wala	ETP of Capacity 4 KLD followed by RO of capacity 500 liters/hr	Reused in Process	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
11	Gold Plus Himachal Safety Glass.	Village Johron, Kala Amb	Laminated/Toughened Glass (Cutting and Heat Treatment only)	Jattan Wala	ETP of Capacity 2 KLD	Gardening within plant premises	Complying	
12	MMG Healthcare	Vill. Johron Kala Amb.	Pharmaceutical formulation	Jattan Wala	ETP of Capacity 12 KLD	CONNECTED TO CETP	Complying	
13	Oscar Remedies	Vill. Johron Kala Amb.	Pharmaceutical formulation	Jattan Wala	ETP of Capacity 4.5 KLD	CONNECTED TO CETP	Complying	
14	Ovation Remedies	Village Johron, Kala Amb.	Pharmaceutical formulation	Jattan Wala	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
15	Pidilite Industries (Unit-III)	Rampur Jattan, Kala Amb	Adhesive Monomer Based products	Jattan Wala	ETP cum STP of Capacity 50 KLD and ATFD of capacity 100 kg per hour	ZLD	Complying	
16	Pidilite Industry Ltd., (Unit-II)	Johron, Kala Amb, Distt. Sirmour.	Synthetic resins	Jattan Wala	ETP cum STP of Capacity 75 KLD	Gardening within plant premises	Complying	
17	Rich Products and Solutions Pvt. Ltd	Village Manthapal, Kala Amb	Non - Dairy Whip Cream	Jattan Wala	ETP cum STP of Capacity 150 KLD	CONNECTED TO CETP	Complying	
18	Ruchira Paper Mills Ltd. (Writing Paper Unit)	Trilokpur Road Kala Amb.	Pulp and Paper	Jattan Wala	ETP cum STP of Capacity 11000 KLD	Discharge into Jattanwala Nallah	Complying	
19	Ruchira Paper Mills Ltd. (Kraft Paper Unit)	Kala Amb, Distt. Sirmour HP.	Pulp and Paper	Jattan Wala			Complying	
20	Saboo Cylinder.	Ind Area Kala Amb.	LPG Cylinders	Jattan Wala	ETP of Capacity 10 KLD, STP of capacity 35 KLD	Reused in gardening	Complying	
21	Sagar Katha Factory	Trilokpur Road Kala Amb.	Kath Manufacturing	Jattan Wala	ETP of Capacity 12 KLD	Reused in Process	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
22	Sarv Biolab (P) ltd.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	Herbal Extraction	Jattan Wala	ETP of Capacity 50 KLD, Dual Stage RO and Evaporator	ZLD	Complying	
23	SBS Biotech. Unit -I	Vill. Rampur Jattan, Nahan Road, Kala Amb.	Pharmaceutical formulation	Mogina nd	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
24	Sheela Foam.	Nahan Road, Kala Amb.	Mattresses	Jattan Wala	STP of Capacity 25 KLD	Gardening within plant premises	Complying	
25	Shree Krishna Steelage (P) ltd.	Trilokpur Road Kala Amb.	Surface Metal Treatment	Jattan Wala	ETP of Capacity 5 KLD	Reused/Recycle	Complying	
26	Siddhi Vinayak Industries	Village Johron, Kala Amb	Pharmaceutical formulation	Jattan Wala	ETP of capacity 5 KLD	CONNECTED TO CETP	Complying	
27	SNS Corporation Unit-II	Village Rampur Jattan, Nahan Road, Kala Amb	Galvanization process	Mogina nd	ETP of Capacity 4 KLD RO of capacity 100 liters per hour	Reused in Process	Complying	
28	Systole Remedies.	Vill. Ogli, Trilokpur Road, Kala Amb.	Pharmaceutical formulation	Ogli	ETP of Capacity 15 KLD	CONNECTED TO CETP	Complying	
29	Athens Lifesciences	Vill. Rampur jattan, Nahan Road, Kala Amb.	Pharmaceutical formulation	Mogina nd	ETP of Capacity 10 KLD	CONNECTED TO CETP	Complying	
30	Virgo Industries	Village Rampur jattan, Kala Amb	Laminated Sheets and Boards	Jattan Wala	ETP cum STP of Capacity 60 KLD	Reused/Recycle	Complying	
31	Accura Care Pharmaceuticals (P) ltd.	Vill. Moginand, Kala Amb.	Pharmaceutical formulation	Mogina nd	ETP of Capacity 10 KLD	CONNECTED TO CETP	Complying	
32	Blue Star Ltd, Unit-I	Village Rampur Jattan, Nahan Road, Kala Amb	Air Conditioner Assembly	Mogina nd	STP of Capacity 50 KLD	Gardening within unit premises	Complying	
33	Care Cosmetics	Vill. Moginand Kala Amb	Cosmetic Products	Mogina nd	ETP of Capacity 3 KLD	Gardening within plant premises	Unit Closed	Unit is temporarily Closed

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
34	Elnova Pharma.	Village Moginand, Kala Amb.	Pharmaceutical formulation	Moginand	ETP of Capacity 15 KLD	CONNECTED TO CETP	Complying	
35	Gnosis Pharma.	Vill. Moginand Kala Amb.	Pharmaceutical formulation	Moginand	ETP-cum-STP of Capacity 20 KLD	CONNECTED TO CETP	Complying	
36	Indkus biotech india	Village moginand, Kala Amb	Pharmaceutical formulation	Moginand	ETP of Capacity 10 KLD	CONNECTED TO CETP	Complying	
37	Indo Rama Engineers	Village Moginand, Kala Amb	Pharmaceutical formulation	Moginand	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
38	Integrated Lab.	Moginand Kala Amb.	Pharmaceutical formulation	Moginand	Common ETP of Capacity 3 KLD	CONNECTED TO CETP	Complying	
39	Welcure Remedies	Moginand Kala Amb.	Pharmaceutical formulation					
40	KAG Industries	Village Moginand, Kala Amb	Food and food processing	Moginand	ETP of Capacity 50 KLD STP of capacity 10 KLD	CONNECTED TO CETP	Complying	
41	Konark Enterprises	Vill. Moginand Kala Amb	Street Light Manufacturing	Moginand	ETP of Capacity 5 KLD	Reuse in process and cooling towers	Complying	
42	Konark Fixtures	Village Moginand, Kala Amb	Aluminium Die Casting manufacturing	Moginand	ETP cum STP of Capacity 25 KLD	Reused in gardening activities and cooling towers	Complying	
43	Konark Herbal & Health Care	Village Moginand, Kala Amb	Herbal Extraction	Moginand	ETP cum STP of Capacity 30 KLD	Reuse within plant in cooling towers	Complying	
44	Konark Products	Village Moginand, Kala Amb	Street Light Manufacturing	Moginand	ETP cum STP of Capacity 5 KLD	Reuse in process and cooling towers	Complying	
45	Medisys Biotech Private Limited.	Moginand, Kala Amb.	Pharmaceutical formulation	Moginand	ETP of Capacity 2 KLD	CONNECTED TO CETP	Complying	
46	Phoenix Udyog.	Kala Amb, Distt. Sirmour HP.	Sheet Metal Fabrication	Moginand	ETP of Capacity 10 KLD	Gardening within plant premises	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
47	Pidilite Industry Ltd.,(Unit - I)	Village Moginand, Kala Amb	Monomer Based Adhesive manufacturer	Moginand	STP of Capacity 15 KLD	Reused within plant in gardening and toilet flushing.	Complying	
48	AMN Lifescience	Village Moginand, Kala Amb.	Pharmaceutical formulation	Moginand	ETP cum STP of Capacity 14 KLD	CONNECTED TO CETP	Complying	
49	Sunvet Pharma Private Limited.	Village Moginand, Kala Amb.	Pharmaceutical formulation	Moginand	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
50	Indo Phyto Chem	Mauza Rampur Jattan, Nahan Road, Kala Amb	Herbal Extraction	Moginand	ETP of capacity 10 KLD	CONNECTED TO CETP	Complying	
51	Insight Soft Labz	Suketi Road Kala Amb	Pharmaceutical formulation	Suketi Road	ETP of Capacity 4 KLD and Evaporator	ZLD	Unit Closed	
52	Protech Telelinks	Suketi Road Kala Amb	Pharmaceutical formulation	Suketi Road	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
53	Shivam Enterprises	Suketi Road Kala Amb	Pharmaceutical formulation	Suketi Road	ETP of Capacity 10 KLD	CONNECTED TO CETP	Complying	
54	Symboisis Pharmaceuticals.	Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP cum STP of Capacity 20 KLD	CONNECTED TO CETP	Complying	
55	Candour Pharmaceuticals	Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
56	Algen Healthcare	Sadhora Road, Kala Amb (Near SPT Industries)	Pharmaceutical formulation	Sadhora Road	ETP of capacity 12 KLD followed by Evaporator	ZLD	Complying	Agreement with CETP also made.
57	Aqua Parental	Village Khari, Sadhora Road, Kala Amb	Pharmaceutical formulation	Sadhora Road	ETP of Capacity 20 KLD	CONNECTED TO CETP	Complying	
58	Himachal Polyolefins	Village Khari, Sadhora Road, Kala Amb.	Lime manufacturing	Sadhora Road	ETP of Capacity 40 KLD	Recycled in slaker, slaking process	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
59	Orison Pharma International.	Vill. Ogli, Sadhora Road, Kala Amb	Pharmaceutical formulation	Sadhora Road	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
60	Primus Pharmaceutical	Village Kheri, Sadhora Road, Kala Amb	Pharmaceutical formulation	Sadhora Road	ETP of Capacity 3 KLD	CONNECTED TO CETP	Complying	
61	SPT Industries	Village Ogli, Sadhora Road, Kala Amb	Aluminum profile manufacturer	Sadhora Road	ETP of Capacity 2 KLD	Reused in Process	Complying	
62	United Bisucits Pvt. Ltd.	Village Khari, Sadhora road, Kala Amb	Bakery and confectionery	Sadhora Road	ETP of Capacity 10 KLD. STP of capacity 10 KLD	Reused within plant for gardening activities	Complying	
63	JMM Laboratories	Sadhora Road Kala Amb.	Pharmaceutical formulation	Sadhora Road	ETP of Capacity 8 KLD	CONNECTED TO CETP	Complying	
64	Digital Vision.	Village Ogli, Kala Amb	Pharmaceutical formulation	Ogli	ETP of Capacity 2.5 KLD	CONNECTED TO CETP	Complying	
65	Helpzyn Pharma	Nahan Road, Kala Amb.	Pharmaceutical formulation	Ogli	ETP of capacity 5 KLD followed by Evaporator.	ZLD	Complying	
66	Myron Industries	Village Ogli, Nahan Road, Kala Amb	Electric Ceiling Fan's Manufacturer	Ogli	ETP of Capacity 1 KLD	Recycle/Reuse	Unit Closed	
67	Progressive Industries	Village Ogli, Nahan Road, Kala Amb	LPG Cylinders	Ogli	ETP of Capacity 7 KLD	Gardening activities within unit	Complying	
68	Vashishat Chemical.	Nahan Road Kala Amb.	Lime manufacturing	Ogli	ETP of Capacity 50 KLD	Recycle	Complying	
69	Events Corporation, Unit-II	Village Ogli, Nahan Road, Kala Amb	Pharmaceutical formulation	Ogli	ETP of capacity 4 KLD	Gardening activities within unit	Unit Closed	
70	Bimal Industries unit-II	IA kala amb	Aluminium Milk Canes and Water Coolers	Khairi	ETP of Capacity 5 KLD, Evaporator after ETP	ZLD	Complying	
71	GMT Machine Tools	Village Johron, Kala Amb	Pharmaceutical formulation	Khairi	ETP of Capacity 5 KLD	Reused with unit for irrigation activities	Unit Closed	
72	Grampus Laboratories	Vill. Johron, Kala Amb.	Pharmaceutical formulation	Khairi	ETP of Capacity 10	CONNECTED TO CETP	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
	s.				KLD			
73	Him Sagar Laboratories.	Village Kheri, Trilokpur Road, Kala Amb.	Pharmaceutical formulation	Khairi	ETP of Capacity 2 KLD	CONNECTED TO CETP	Complying	
74	JHS Svendgard Laboratories Ltd.	Village Kheri, Trilokpur Road, Kala Amb.	Mouthwash, toothpaste and teeth whitening gel	Khairi	ETP of Capacity 50 KLD STP of capacity 10 KLD	Reused within plant for gardening activities	Complying	
75	MBC Industries	Kala Amb	Pharmaceutical formulation	Khairi	ETP of Capacity 5 KLD	CONNECTED TO CETP	Complying	
76	MK Auto Clutch Co.	Village Kheri, Kala Amb	Auto Parts	Khairi	ETP of Capacity 2 KLD	Reuse in cooling tower	Complying	
77	Pashupati Spinning & Weaving Mills.	Village Kheri, Trilokpur Road, Kala Amb.	Polyester Yarn manufacturing	Khairi	ETP of Capacity 200 KLD STP- 20 KLD	Gardening activities within unit premises	Complying	
78	Pioneer Embroideries.	Vill. Kheri, Kala Amb.	Dyed Yarn/Thread (without dyeing and processing)	Khairi	STP of Capacity 40 KLD	Reused within unit for gardening activities	Complying	
79	Pushkar Pharma.	Village Kheri, Meerpur Road, Kala Amb.	Pharmaceutical formulation	Khairi	ETP of Capacity 3 KLD	CONNECTED TO CETP	Complying	
80	Sai Corporation	Village Johron, Kala Amb	Cosmetic Products, cleaner, detergent, spray	Khairi	ETP cum STP of Capacity 20 KLD	CONNECTED TO CETP	Complying	
81	Sai Tech Pharmaceuticals.	Vill. Kheri Trilokpur Road, Kala Amb	Pharmaceutical formulation	Khairi	ETP of Capacity 20 KLD, STP of capacity 15 KLD	CONNECTED TO CETP	Complying	
82	Varav Biogenesis P. Ltd	Village Johron, Kala Amb	Pharmaceutical formulation	Khairi	ETP of Capacity 6 KLD	CONNECTED TO CETP	Complying	
83	Vidhyasha Pharmaceuticals	Village Johron, Kala Amb	Pharmaceutical formulation	Khairi	ETP of capacity 5 KLD	CONNECTED TO CETP	Non-Complying to CETP inlet standards as per latest	Show Cause Notice issued and Re sampling has been carried

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
							sample..	out.as per procedure
84	Indo Herbal Extractions	Village Meerpur, Kala Amb	Herbal Extraction	Meerpur	ETP of capacity 5 KLD	CONNECTED TO CETP	Complying	
85	Metro Decorative	Sadhora Road, Kala Amn	MDF Board, Particle Board and Aluminium Composite Panels	Sadhora Road	ETP of capacity 70 KLD	Reused within plant in cooling tower and gardening activities	Complying	
86	Vellinton Healthcare	Rampur Jattan, Kala Amb	Pharmaceutical formulation	Jattan Wala	ETP of capacity 15 KLD	CONNECTED TO CETP	Complying	
87	Mediking Lifescience	Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP of capacity 5 KLD	CONNECTED TO CETP	Non-Complying	Power Supply Disconnected. EC INR 262500.00/- imposed and recovered.
88	Ayush Herbal & Healthcare Unit II	Suketi Road, Kala Amb.	Herbal Extraction	Suketi Road	ETP of capacity 5 KLD	Used in gardening activities	Complying	
89	Dsa remedies pvt. Ltd	Village Moginand, Kala Amb	Nutraceutical formulation	Moginand	Evaporator	ZLD	Complying	
90	Caspian Pharmaceuticals	Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP of capacity 5 KLD	CONNECTED TO CETP	Complying	
91	Somadil Biotech	Sudhora Road, Kala Amn	Pharmaceutical formulation	Sadhora Road	ETP cum STP of capacity 5 KLD	CONNECTED TO CETP	Complying	
92	Shree Krishna Packaging	Trilokpur Road Kala Amb.	LPG Cylinders	Khairi	ETP of capacity 3 KLD	Recycled/Reuse	Unit Closed	
93	Alencure Biotech	Suketi Road Kala Amb	Pharmaceutical formulation	Suketi Road	ETP of capacity 5 KLD	CONNECTED TO CETP	Complying	
94	HK Industries	Village Kheri, Trilokpur Road	Cookware and Pressure cooker manufacturing	Khairi	ETP of capacity 2 KLD and Evaporator	ZLD	Complying	
95	Sunstar Industries	Village Johron, Kala Amb	assembly of Electric Iron, Fans and Mixer/Grinder	Johron	ETP of capacity 5 KLD	Reuse in process	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
96	Astrazen Pharmaceuticals	Mainthapal, Kala Amb	Pharmaceutical formulation	Mainthapal	ETP of capacity 3 KLD	CONNECTED TO CETP	Complying	
97	Rajshree Fabrics	Trilokpur Road Kala Amb.	Non Woven Fabrics	Rampur Jattan	STP of capacity 10 KLD	Gardening activities within unit premises	Complying	
98	Angad Enterprises	Trilokpur Road Kala Amb.	Card Board Boxed and allied boxes components	Rampur Jattan	ETP of capacity 1 KLD, STP of capacity 10 KLD	Gardening activities within unit premises	Complying	
99	Iskon Remedies	Village Ogli, Nahan Road, Kala Amb.	Pharmaceutical formulation	Ogli	ETP of Capacity 2 KLD	CONNECTED TO CETP	Complying	
100	Satyam Auto Industries	Village Ogli, Kala Amb.	Electric Ceiling Fan's Manufacturer	Ogli	ETP	Reused in process	Complying	
101	CBM Industries	Village Kheri, Trilokpur Road, Kala Amb.	Aluminium Panels	Khairi	ETP	Reused in process	Complying	
102	ABN India Biotech	Village Sainwala, Salani road, Kala Amb	Food and food processing	Salani	ETP	Used in gardening activities	Seasonal Unit. Temporarily Closed	
103	Rica Enterprises	Vill Ogli, Sadhaura Road, Kala Amb	Pharmaceutical formulation	Sadhaura Road	ETP	CONNECTED TO CETP	Complying	
104	Nixi Laboratories	Vill. Khari, Sadhaura Road, Kala Amb	Pharmaceutical formulation	Sadhaura Road	ETP	CONNECTED TO CETP	Complying	
105	Avalon Cosmetic Pvt. Ltd.	Vill. Khairi, Trilokpur Road, Kala Amb	Cosmetic	Khairi	ETP-cum-STP	Used in gardening activities	Non-Complying	Recommended to HPPCB HQ for regulatory action under section 33A of Water Act which is under process
106	Pell Caps India Pvt. Ltd.	Vill. Nagal, Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP	CONNECTED TO CETP	Complying	
107	Micro Organics Pharmaceuticals India Pvt. Ltd.	Vill. Ogli, Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP	CONNECTED TO CETP	Complying	

List of water polluting industries along with their final disposal and compliance status								
SN	Name of the unit	Address	Industry Type	Catchment Area	Mode of Treatment	Final Mode of Disposal	Compliance Status	Remarks
108	V Guard Industries Ltd.	Village Bankabada, Moginand, Kala Amb	Electrical assembly unit	Moginand	STP	Used in gardening activities	Complying	
109	National Enterprises	Vill. Rampur Jattan, Kala Amb.	Contaminated Drums (HW) Recycler	Rampur Jattan	ETP followed by evaporator	ZLD	Complying	
110	Samay Pharma India Pvt. Ltd.	Vill. Johron, Kala Amb.	Pharmaceutical formulation	Johron	ETP	CONNECTED TO CETP	Complying	
111	TLT Electricals	Vill. Ogli, Nahan Road, Kala Amb	Metal surface treatment	Ogli	ETP	Reused in process	Complying	
112	Alpex Pharma Pvt. Ltd.	Vill. Ogli, Suketi Road, Kala Amb.	Pharmaceutical formulation	Suketi Road	ETP	CONNECTED TO CETP	Complying	
113	Star Filtration Systems	Vill. Rampur Jattan, Kala Amb	Pharmaceutical formulation	Rampur Jattan	ETP	CONNECTED TO CETP	Latest sample not meeting CETP inlet standards.	Show Cause Notice Issued and re sampling carried out as per procedure.
114	Sahika Pharmaceuticals Pvt. Ltd.	Vill. Rampur Jattan, Trilokpur Road, Kala Amb	Pharmaceutical formulation	Rampur Jattan	ETP	CONNECTED TO CETP	Latest sample not meeting CETP inlet standards..	Show Cause Notice Issued and re sampling carried out as per procedure
115	Aditya Industries	Vill. Rampur Jattan, Nahan Road, Kala Amb.	Secondary metallurgical processes	Rampur Jattan	STP	Used in gardening activities	Complying	
116	Super Nova Life Drugs Private Ltd.	Vill. Johron, Kala Amb.	Pharmaceutical formulation	Johron	ETP	CONNECTED TO CETP	Non-Complying to CETP Inlet Norms.	Show Cause Notice Issued and re sampling carried out as per procedure

## VII. Remedial Action Against Non-Compliant Industries

HPSPCB has carried out strict monitoring of the industries in Kala Amb area. The action has been taken against the **08 nos.** of non-compliant industries as Show Cause Notices issued, Disconnection of Power Supply and imposing Environmental Compensation.

Since FY 2023-24, Disconnection of power supply is issued against 04 nos. of units in Kala Amb area details of which are tabulates below in Table no. 6.

**Table no. 6: - List of Industries whose Power Supply Disconnected from FY 2023-24 to FY 2025-26 till date**

Sr. no.	Name and Address of the Unit	Date of Disconnection of Power Supply order issued by Member Secretary, HPSPCB
1	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	22.07.2023
2	M/s Accura Care Pharmaceutical (P) Ltd., Vill. Moginand, Nahan Road, Kala Amb, Distt. Sirmaur, H.P.	09.07.2024
3	M/s Sai Tech Medicare Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	15.07.2024
4	M/s Mediking Life Science, Suketi Road, Kala Amb	10.04.2025

In addition to above, recommendation of disconnection of power supply w.r.t. the unit in the name and style of M/s Avalon Cosmetics Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb has been made to HPSPCB Shimla on 04.04.2025.

### ➤ Environmental Compensation:

The violating units have been dealt seriously and total Environmental Compensation of **INR 68,18,250/-** on the basis of Polluter Pays Principle has been levied upon 05 nos of unit since FY 2023-24 details of which are tabulated below in Table no. 7-

**Table no. 7: - List of Industries against whom Environmental Compensation (EC) is levied since FY 2023-24**

Sr. no.	Name and Address of the Unit	Date of Environmental Compensation Imposed	Amount of Environmental Compensation Imposed (in INR)	Whether EC deposited
1	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	22.07.2023	2,75,000	Yes
2	M/s Symbiosis Pharmaceutical Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb	16.07.2024	43,68,750	Not Deposited
3	M/s Accura Care Pharmaceutical (P) Ltd., Vill. Moginand, Nahan Road, Kala Amb, Distt. Sirmaur, H.P.	30.10.2024	7,81,250	Not Deposited
4	M/s Sai Tech Medicare Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	13.05.2025 (Recommended to Head Office, HPSPCB which is under process)	11,31,250	To be imposed
5	M/s Mediking Life Science, Suketi Road, Kala Amb	26.04.2025	2,62,000	Yes
<b>Total Environmental Compensation imposed since FY 2023-24</b>			<b>INR 68,18,250/-</b>	

#### VIII. Summary -

1. Regarding removal of encroachment of land on River Markanda, it is reported by District Magistrate, Sirmaur at Nahan that ***no encroachment has been found in River Markanda on spot.***
2. In Kala Amb, Himachal Pradesh, domestic wastewater is managed through septic tanks and two STPs—STP Trilokpur and CETP-cum-STP Kala Amb (2.5 MLD, including 1.7 MLD domestic effluent). A 1.5 MLD STP has been installed for Johron, Khairi, and Trilokpur, while primary treatment for Moginand, Rampur Jattan, Mainthapal, and Ogli is

provided at CETP-cum-STP. However, **both STPs are currently non-operational. 95% of the work for STP Trilokpur is completed and the same is expected to be operational by 30<sup>th</sup> June, 2025.** For STP Kala Amb, pipeline from Moginand to the Primary Treatment Unit at Kala Amb was severely damaged during the 2023 and 2024 monsoons due to flooding by the Markanda River, which destroyed supporting structures like RCC pillars and retaining walls. As reconstruction is unfeasible due to the river's changed course, **a new plan has been proposed for STP Kala Amb to reroute the pipeline along the National Highway and is pending for approval from highway authorities.** Regarding prevention of discharge of other pollutants, **the State of Himachal Pradesh has strengthened interstate border surveillance to prevent lime sludge dumping, with no cases reported in the past year.** Solid waste in Kala Amb is managed by the Special Area Development Authority (SADA) at a processing facility in Village Ogli. Biomedical waste from 21 healthcare and industrial units is scientifically disposed through an authorized agency, while **HPSPCB in association with District Administration and Industry Associations have conducted public awareness campaigns,** including a wall mural event on World Environment Day 2024.

3. M/s Kala Amb Industrial Development Company (KIDC) operates a 5 MLD CETP-cum-STP at Kala Amb (implemented with first phase only). Phase-I, with a 2.5 MLD CETP (0.8 MLD industrial), is operational with Consent to Operate from HPSPCB. Currently, 55 units send effluent to this facility. Treated water of CETP Kala Amb is discharged into River Markanda, with real-time monitoring via OCWMS linked to SPCB and CPCB server. **CETP Kala Amb is complying to prescribed discharge standards.** The river's downstream water quality meets Class-D standards, suitable for wildlife and fisheries.
4. Sampling of River Markanda was carried out at 10 locations in Himachal Pradesh from its origin to exit point in H.P. Videography during sample collection and sample analysis was carried out. Sample analysis conducted by the NABL-accredited Regional Laboratory of HPSPCB, submitted to the Hon'ble Court, confirms that the *water quality of River Markanda at the Himachal Pradesh exit point (U/s Jattanwala Nallah at Markanda Bridge) meets Class-D standards, suitable for wildlife and fisheries, with no presence of heavy metals from origin to exit.* However, high Total Coliform (TC) levels indicate domestic wastewater contamination, which is expected to be addressed once Jal Shakti Vibhag, Nahan completes repair and activation of the STP Kala Amb pipeline.

5. There are 116 water-polluting industries in Kala Amb, Himachal Pradesh, all equipped with captive ETPs or STPs obtained Consent to Operate under the Water and Air Acts; 9 industries with over 150 workers have installed captive STPs, and treatment technologies include chemical treatment, activated sludge process, RO systems, and evaporators for zero liquid discharge. *M/s Ruchira Papers Ltd., the only industry under the 17 highly polluting categories, operates an 11 MLD ETP with consent to discharge 4.012 MLD of treated effluent into Jattanwala Nallah which is complying to the discharge standards*, and 55 nos of industries have made agreements with CETP Kala Amb for wastewater disposal which has further provided real-time monitoring connected to CPCB and HPSPCB servers and is also complying to the prescribed discharge standards.
6. HPSPCB has carried out strict monitoring of the industries in Kala Amb area. The action has been taken against the **08 nos.** of non-compliant industries as Show Cause Notices issued, Disconnection of Power Supply and imposing Environmental Compensation. *Since FY 2023-24, total Environmental Compensation of INR 68,18,250/- has been imposed upon the violating units and orders for Disconnection of power supply of 04 nos. of units have been issued by HPSPCB.*

The Status-cum-Action Taken Report is submitted before Hon'ble NGT for consideration please.



**Nodal Officer-cum-Regional Officer,  
HPSPCB RO Paonta Sahib  
at District Sirmaur, H.P.**



## H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB

HIMUDA Complex, Plot no. 1-3, Shubhkhera  
Teh: Paonta Sahib, Distt: Sirmour, Pin-173025

01704-225870

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[pcbropaonta1@gmail.com](mailto:pcbropaonta1@gmail.com)



No.PCB/RO Pt./OA 515/2022(Dharamvir vs State of HP)2022-5249-51

Dated: 25-02-2025

To:

The Senior Scientific Officer,  
HPPCB, Regional Laboratory,  
Paonta Sahib, H.P.

**Subject: Orders of Hon'ble NGT in Original Application No.515/2022 titled as Dharamvir V/s State of Haryana dated 12.02.2025.**

Sir,

This is in reference to orders of Hon'ble NGT in original application no. No.515/2022 titled as Dharamvir V/s State of Haryana dated 12.02.2025 (copy attached) vide which following directions have been issued:

9. In the present case mainly three substantial environmental questions arise regarding determination of flood plain zone of river Markanda, preventing discharge of untreated industrial effluent/ domestic sewerage/any other pollutant in river Markanda and removal of encroachments if any on the land of river Markanda.

10. Respondent no.1-State of Haryana and respondent no.2-State of Himachal Pradesh are directed to file responses specifically addressing all these three questions.

11. HPSPCB is directed to take samples from river Markanda at appropriate site near origin and also at appropriate places near exit of river Markanda in the State of Himachal Pradesh in accordance with provisions of the Water (Prevention and Control of Pollution) Act, 1974 and get the same analyzed and file the analysis report. HPSPCB is directed to get the process of taking of water samples as well as analysis of water samples video-graphed and the concerned analyst shall also specifically record at the time of analysis whether the samples are intact or have been tempered with.

12. HPSPCB is also directed to file alongwith its response a list of industries from which the discharge ultimately goes to river Markanda in the State of Himachal Pradesh and to categorize the industries on the basis of being compliant or non-compliant for treatment of industrial effluent/discharge and also to take appropriate remedial action against non-compliant industries and mention details of action so taken in its response.

In view of above, it is hereby requested to kindly comply with the direction of Hon'ble NGT w.r.t point no. 11. The matter is listed on 21.05.2025 for further consideration, please.

Yours faithfully

Encl: As above.

Regional Officer  
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Head Office Shimla for information please.
2. The Deputy Commissioner Sirmour at Nahan, for information please.

Regional Officer  
HPSPCB, RO, Paonta Sahib



## H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB

HIMUDA Complex, Plot no. 1-3, Shubhkhera  
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No.PCB/RO Pt./OA 515/2022(Dharamvir vs State of HP)2022-5252-58

Dated: 25-02-2025

To:

The Executive Engineer Jal Shakti Vibhag Nahan, Distt. Sirmour (HP)	The District Revenue Officer Nahan, Distt. Sirmour (HP)
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**Subject: Orders of Hon'ble NGT in Original Application No.515/2022 titled as Dharamvir V/s State of Haryana dated 12.02.2025.**

Sir,

This is in reference to orders of Hon'ble NGT in original application no. No.515/2022 titled as Dharamvir V/s State of Haryana dated 12.02.2025 (copy attached) vide which following directions have been issued:

9. In the present case mainly three substantial environmental questions arise regarding determination of flood plain zone of river Markanda, preventing discharge of untreated industrial effluent/ domestic sewerage/any other pollutant in river Markanda and removal of encroachments if any on the land of river Markanda.

10. Respondent no.1-State of Haryana and respondent no.2-State of Himachal Pradesh are directed to file responses specifically addressing all these three questions.

11. HPSPCB is directed to take samples from river Markanda at appropriate site near origin and also at appropriate places near exit of river Markanda in the State of Himachal Pradesh in accordance with provisions of the Water (Prevention and Control of Pollution) Act, 1974 and get the same analyzed and file the analysis report. HPSPCB is directed to get the process of taking of water samples as well as analysis of water samples video-graphed and the concerned analyst shall also specifically record at the time of analysis whether the samples are intact or have been tempered with.

12. HPSPCB is also directed to file alongwith its response a list of industries from which the discharge ultimately goes to river Markanda in the State of Himachal Pradesh and to categorize the industries on the basis of being compliant or non-compliant for treatment of industrial effluent/discharge and also to take appropriate remedial action against non-compliant industries and mention details of action so taken in its response.

In view of above, it is hereby requested to kindly comply with the orders of Hon'ble NGT and provide the latest status/ action taken report w.r.t. point No.9 i.e determination of flood plain zone of river Markanda. Further, JSV Nahan is also requested to provide latest operational status of STP Kala-Amb & STP

Trilokpur, details of completed work, pending work along with timelines for completion of pending work if any. The matter is listed on 21.05.2025 for further consideration and therefore it is requested to supply information well before the next date of hearing.

*Treat it as most Urgen being Hon'ble NGT Matter.*

Encl: As above.

Yours faithfully

  
Regional Officer  
HPSPCB, RO, Paonta Sahib

**Copy forwarded to:**

1. The Member Secretary, HPSPCB, Head Office Shimla for information please.
2. The Deputy Commissioner Sirmour at Nahan, for information please.
3. The ADM Sirmour at Nahan, for information please.
4. The SE, Jal Shakti Vibhag Sirmour at Nahan, for information please.
5. The Project Officer, DRDA Sirmour at Nahan with request to provide latest status report of household connections to STP Kala Amb STP Trilokpur along with timelines for pending work, please.

  
Regional Officer  
HPSPCB, RO, Paonta Sahib

**MOST URGENT HON'BLE NGT MATTER**

H.P. STATE POLLUTION CONTROL BOARD  
Regional Office Paonta Sahib  
HIMUDA Complex, Plot no. 1-3, Shubhkhera  
Teh: Paonta Sahib, Distt: Sirmour, Pin-173025  
Tel: 01704-225870, Web: <https://hpppcb.nic.in/>



हि. प्र. राज्यप्रदूषणनियंत्रणवोर्ड  
क्षेत्रीयकार्यालयपांवटासाहिब  
हिमुडाकॉम्प्लेक्स, प्लॉटनं. 1-3, शुभखेरा  
तह: पांवटासाहिब, जिला: सिरमौर, 173025  
Email: [pcbropaonta2@gmail.com](mailto:pcbropaonta2@gmail.com)



No. PCB/RO Paonta/ O.A. 515 of 2022/2025-209-17

Dated-5-5-2025

To:

1. The District Revenue Officer, Sirmaur at Nahan, H.P.
2. The Executive Engineer, JSV Nahan, Distt. Sirmaur, H.P.
3. The Block Development Officer, Nahan, Distt. Sirmaur, H.P.
4. The General Manager, DIC Nahan, Distt. Sirmaur, H.P.

Subject: Compliance of Hon'ble NGT order dated 12.02.2025 in O.A No. 515/2022 titled as Dharamvir vs State of Haryana and Anr.

Sir/Madam,

This is in reference to the subject matter cited above. In this context, Hon'ble NGT vide order dated 12.02.2025 (copy enclosed as Annexure-1) passed following directions:

*"9... In the present case mainly three substantial environmental questions arise regarding determination of flood plain zone of river Markanda, preventing discharge of untreated industrial effluent/domestic sewerage/any other pollutant in river Markanda and removal of encroachments if any on the land of river Markanda.."*

The updated compliance/status report/action taken report of aforesaid Hon'ble NGT directions pertaining to your departments is still awaited. Therefore, it is requested to submit latest updated Action Taken Report / Compliance Report to this office by preferably by e-mail at the earliest please. The matter is listed on 21.05.2025 and compiled report is to be submitted to Hon'ble NGT a week before the date of hearing.

Encl: As above

Yours faithfully,

Regional Officer  
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.
2. The Deputy Commissioner, Sirmaur at Nahan for information please.
3. The Additional District Magistrate, Sirmaur at Nahan for information please.
4. The Nodal Officer in the matter, Deptt of EST&CC, GoHP, US Club Shimla for info. Please.
5. The Sub-Divisional Magistrate, Nahan, Distt. Sirmaur for information please.

Regional Officer  
HPSPCB, RO, Paonta Sahib

HIMACHAL PRADESH.  
JAL SHAKTI DEPARTEMNT.

No. PW-JSV -DB- Nahan /2025-

75)

Dt. 28-04-2025

To

✓ Sh. Nishant Thakur (HAS)  
Project Director (PMU) - SDMA  
Himachal Pradesh Secretariat  
Shimla - 171002

**Subject:** Submission of DPR for Flood Plain Zoning Studies in Markanda River along with its Main Tributaries in Sirmaur District of Himachal Pradesh — Regarding Necessary Approval.

Sir,

With due respect, I am pleased to submit herewith the Detailed Project Report (DPR) of Rs. 143.36 lakhs for titled "*Flood Plain Zoning Studies in Markanda River along with its Main Tributaries in Sirmaur District of Himachal Pradesh*" for your kind perusal and necessary approval from the State Disaster Management Authority (SDMA).

The report has been prepared in accordance with the prescribed guidelines, incorporating comprehensive hydrological analysis, GIS-based floodplain mapping, and strategic zoning recommendations to mitigate flood risks in the concerned region. All necessary technical, financial, and administrative details have been duly covered in the DPR.

It is also added that, the Hon'ble National Green Tribunal (NGT) has issued directions vide its order dated 12.02.2025, specifically pertaining to the "Determination of flood plain zone of River Markanda." The Hon'ble Tribunal has directed Respondent No.2 i.e. the state of Himachal Pradesh, to file a comprehensive response specifically addressing the aforementioned issue before 21.05.2025.

You are kindly requested to consider the submission and accord the necessary approval so that the next stages of project implementation may be initiated in a timely manner.

Thanking you in anticipation.

Yours sincerely,

  
Executive Engineer  
Jal Shakti Division, Nahan.

Online Portal For Data Monitoring						
Industry: Kala Amb Infrastructure Development Company						
From Date: 2025-04-14 00:00:00 To Date: 2025-05-14 11:47:34						
Report: 4 hour Avg Report						
Date / Time	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)
14-04-2025 00:00	0	0	64.39	13.27	16.03	7.09
14-04-2025 04:00	2.24	1.79	60.59	12.46	15.09	7.09
14-04-2025 08:00	0	9	48.76	9.96	12.13	7.06
14-04-2025 12:00	0	9	44.77	9.14	11.13	7.09
14-04-2025 16:00	0	9	47.1	9.62	11.72	7.04
14-04-2025 20:00	0.07	9	57.75	11.89	14.37	7.09
15-04-2025 00:00	0	0	62.53	12.86	15.56	7.1
15-04-2025 04:00	0.25	12.01	62.32	12.84	15.52	7.07
15-04-2025 08:00	5.64	206.87	52.52	10.76	13.06	7.12
15-04-2025 12:00	0.86	209.97	43.14	8.74	10.72	7.09
15-04-2025 16:00	0	211	45.54	9.3	11.32	7.08
15-04-2025 20:00	0	211	72.5	15.2	18.11	6.85
16-04-2025 00:00	0	0	63	12.98	15.68	7.08
16-04-2025 04:00	1.03	0.85	63.64	13.11	15.84	7.09
16-04-2025 08:00	0	4	51.69	10.61	12.86	7.03
16-04-2025 12:00	0	4	45.94	9.36	11.42	7.08
16-04-2025 16:00	0	4	49.89	10.2	12.42	7.02
16-04-2025 20:00	0	4	60.2	12.4	14.99	7.06
17-04-2025 00:00	0	0	66.45	13.71	16.55	7.08
17-04-2025 04:00	0	0	69.55	14.43	17.33	7
17-04-2025 08:00	1.82	236.32	54.47	11.2	13.57	6.98
17-04-2025 12:00	0	262	48.15	9.85	11.98	7.05
17-04-2025 16:00	0	262	48.4	9.91	12.04	7.02
17-04-2025 20:00	0	262	61.36	12.65	15.28	7.07
18-04-2025 00:00	0	0	66.14	13.65	16.47	7.08
18-04-2025 04:00	1.66	2.97	65.28	13.51	16.26	7.07
18-04-2025 08:00	0.26	10	54.09	11.13	13.47	7.02
18-04-2025 12:00	0	10	47.54	9.72	11.83	7.05
18-04-2025 16:00	1.31	39.94	48.76	9.96	12.13	7.08
18-04-2025 20:00	0	194	58.95	12.14	14.67	7.05
19-04-2025 00:00	0	0	58.4	12	14.54	7.08
19-04-2025 04:00	1.03	20.48	63.2	13.05	15.75	7.05
19-04-2025 08:00	0	35	58.93	12.12	14.67	7.05
19-04-2025 12:00	0	35	52.08	10.69	12.95	7.09
19-04-2025 16:00	0	35	56.83	11.69	14.15	7.03
19-04-2025 20:00	0	35	62.27	12.83	15.5	7.08
20-04-2025 00:00	0	0	66.59	13.78	16.59	7.04
20-04-2025 04:00	0	0	68.38	14.13	17.03	7.08
20-04-2025 08:00	0	0	62.48	12.86	15.55	7.09
20-04-2025 12:00	0	0	58.29	11.95	14.5	7.11
20-04-2025 16:00	0	0	61.23	12.6	15.25	7.09
20-04-2025 20:00	0	0	68.03	14.06	16.94	7.09
21-04-2025 00:00	0	0	71.19	14.71	17.73	7.13
21-04-2025 04:00	0.18	2.69	72.12	14.94	17.96	7.08

21-04-2025 08:00	0	13	64.44	13.28	16.04	7.09
21-04-2025 12:00	0	13	58.35	12.01	14.53	7.06
21-04-2025 16:00	7.9	15.87	60.16	12.37	14.98	7.07
21-04-2025 20:00	0	47	66.55	13.76	16.57	7.05
22-04-2025 00:00	0	0	73.59	15.22	18.34	7.07
22-04-2025 04:00	0	0	77.5	16.06	19.31	7.1
22-04-2025 08:00	0.66	76.52	67.38	13.94	16.79	7.03
22-04-2025 12:00	0	251	58.32	12	14.52	7.06
22-04-2025 16:00	0	251	62.14	12.84	15.48	7.05
22-04-2025 20:00	0	251	74.5	15.42	18.56	7.09
23-04-2025 00:00	0	0	81.19	16.89	20.24	7.04
23-04-2025 04:00	0	0	85.02	17.67	21.19	7.07
23-04-2025 08:00	0.63	63.16	71.82	14.87	17.89	7.07
23-04-2025 12:00	0	205	60.38	12.43	15.03	7.07
23-04-2025 16:00	0	205	61.8	12.79	15.39	7.03
23-04-2025 20:00	0	205	74.59	15.47	18.59	7.04
24-04-2025 00:00	0	0	83.2	17.32	20.74	7.04
24-04-2025 04:00	0	0	85.96	17.92	21.44	7.01
24-04-2025 08:00	0	0	70.71	14.62	17.61	7.08
24-04-2025 12:00	0	0	59.47	12.27	14.81	7.03
24-04-2025 16:00	2.23	123.87	60.54	12.47	15.07	7.09
24-04-2025 20:00	0	148	76.65	15.92	19.1	7.07
25-04-2025 00:00	0	0	83.41	17.29	20.78	7.11
25-04-2025 04:00	0	0	87.96	18.33	21.93	7.03
25-04-2025 08:00	0	0	73.11	15.13	18.21	7.09
25-04-2025 12:00	0	0	60.97	12.54	15.18	7.09
25-04-2025 16:00	2.46	120.1	63.08	12.98	15.7	7.1
25-04-2025 20:00	0	155	77.46	16.05	19.3	7.08
26-04-2025 00:00	0	0	86.46	17.93	21.55	7.1
26-04-2025 04:00	0	0	88.8	18.47	22.14	7.08
26-04-2025 08:00	0	0.84	74.47	15.38	18.55	7.11
26-04-2025 12:00	0.03	2.03	63.59	13.07	15.83	7.1
26-04-2025 16:00	0.47	252.03	63.51	13.08	15.81	7.1
26-04-2025 20:00	0	257	78.03	16.17	19.44	7.07
27-04-2025 00:00	0	0	85.54	17.76	21.31	7.11
27-04-2025 04:00	0	0	89.28	18.57	22.26	7.06
27-04-2025 08:00	0	0.35	75.77	15.7	18.87	7.11
27-04-2025 12:00	0	1	65.57	13.57	16.33	7.03
27-04-2025 16:00	11.18	26.09	65.23	13.45	16.25	7.06
27-04-2025 20:00	0	47	75.77	15.67	18.88	7.1
28-04-2025 00:00	0	0	84.79	17.58	21.13	7.1
28-04-2025 04:00	0	0	86.72	18.01	21.62	7.08
28-04-2025 08:00	0	0	78.07	16.17	19.45	7.11
28-04-2025 12:00	0	0	72.19	14.92	17.98	7.08
28-04-2025 16:00	6.99	135.6	72.23	14.94	18	7.07
28-04-2025 20:00	0	226	80.6	16.71	20.08	7.09
29-04-2025 00:00	0.21	0.07	83.02	17.24	20.69	7.09
29-04-2025 04:00	0.99	18.4	85.73	17.78	21.36	7.13
29-04-2025 08:00	0	45	83.21	17.26	20.74	7.09
29-04-2025 12:00	0	45	76.73	15.88	19.12	7.09

29-04-2025 16:00	0.69	109.3	76.99	15.95	19.19	7.07
29-04-2025 20:00	0	298	83.59	17.33	20.83	7.11
30-04-2025 00:00	0	0	86.26	17.94	21.49	7.09
30-04-2025 04:00	0	0	87.52	18.22	21.82	7.04
30-04-2025 08:00	0	0	83.36	17.32	20.78	7.06
30-04-2025 12:00	0	0	79.89	16.56	19.9	7.1
30-04-2025 16:00	0	0	78.92	16.38	19.67	7.06
30-04-2025 20:00	0	0	84.23	17.46	20.99	7.12
01-05-2025 00:00	0	0	87.35	18.15	21.77	7.08
01-05-2025 04:00	2.27	33.29	87.49	18.17	21.81	7.09
01-05-2025 08:00	0	35.42	84.38	17.54	21.03	7.05
01-05-2025 12:00	0	26.39	80.93	16.79	20.18	7.06
01-05-2025 16:00	0.7	57.4	81.48	16.88	20.3	7.1
01-05-2025 20:00	0.03	335.96	84.48	17.57	21.05	7.09
02-05-2025 00:00	0	0	93.35	19.38	23.26	7.12
02-05-2025 04:00	0.67	0	94.77	19.71	23.63	7.09
02-05-2025 08:00	0	0	91.15	18.96	22.72	7.09
02-05-2025 12:00	0.29	1.18	92.75	19.29	23.12	7.1
02-05-2025 16:00	0	2	89.52	18.65	22.31	7.07
02-05-2025 20:00	0	2	90.79	18.85	22.63	7.11
03-05-2025 00:00	0	0	92.68	19.27	23.1	7.1
03-05-2025 04:00	0	0	93.6	19.47	23.33	7.09
03-05-2025 08:00	1.58	25.09	88.46	18.43	22.05	7.05
03-05-2025 12:00	0	56	83.44	17.34	20.8	7.06
03-05-2025 16:00	0	56	84.77	17.6	21.13	7.08
03-05-2025 20:00	0	56	91.17	18.94	22.72	7.11
04-05-2025 00:00	0	0	94.76	19.74	23.62	7.11
04-05-2025 04:00	0	0	96.02	19.95	23.94	7.1
04-05-2025 08:00	0	0	86.63	17.99	21.58	7.13
04-05-2025 12:00	0	0	80.61	16.69	20.08	7.09
04-05-2025 16:00	0	0	83.42	17.3	20.79	7.09
04-05-2025 20:00	0	0	93.45	19.45	23.3	7.07
05-05-2025 00:00	0	0	100.94	21.01	25.18	7.03
05-05-2025 04:00	1.9	0.09	99.77	20.8	24.88	7.05
05-05-2025 08:00	0.95	109.82	94.75	19.68	23.61	7.16
05-05-2025 12:00	0	173	94.88	19.75	23.66	7.08
05-05-2025 16:00	1.44	184.51	96.68	20.1	24.1	7.13
05-05-2025 20:00	0.05	430.91	99.14	20.67	24.72	7.06
06-05-2025 00:00	0	0	99.23	20.68	24.75	7.08
06-05-2025 04:00	0	0	98.28	20.48	24.5	7.1
06-05-2025 08:00	0	0	90.35	18.76	22.52	7.11
06-05-2025 12:00	0	0	83.16	17.23	20.72	7.11
06-05-2025 16:00	0	0	84.17	17.48	20.97	7.11
06-05-2025 20:00	0	0	90.29	18.76	22.5	7.1
07-05-2025 00:00	0	0	94.38	19.6	23.53	7.12
07-05-2025 04:00	0	0	94.91	19.77	23.66	7.07
07-05-2025 08:00	9.6	25.59	86.95	18.08	21.67	7.08
07-05-2025 12:00	0	178	85.39	17.73	21.28	7.09
07-05-2025 16:00	0	178	87.21	18.09	21.73	7.12
07-05-2025 20:00	0	178	91.4	19.01	22.78	7.1

08-05-2025 00:00	1.96	2.65	95.59	19.89	23.83	7.08
08-05-2025 04:00	12.88	112.28	95.43	19.87	23.8	7.08
08-05-2025 08:00	0	259	86.16	17.91	21.48	7.06
08-05-2025 12:00	0	259	82.64	17.16	20.6	7.06
08-05-2025 16:00	0	259	85.99	17.88	21.43	7.08
08-05-2025 20:00	0	259	95.85	19.96	23.9	7.08
09-05-2025 00:00	0	0	96.29	20.08	24.01	7.07
09-05-2025 04:00	5.86	103.11	95.47	19.93	23.8	7.03
09-05-2025 08:00						
09-05-2025 12:00	0.9	246.8	84.15	17.51	20.98	7.03
09-05-2025 16:00	0	268	84.08	17.47	20.96	7.07
09-05-2025 20:00	0.6	268.51	91.37	18.99	22.77	7.1
10-05-2025 00:00	0	0.76	95.88	19.97	23.91	7.08
10-05-2025 04:00	3.86	44.43	96.74	20.13	24.12	7.09
10-05-2025 08:00	0	218	88.75	18.45	22.12	7.09
10-05-2025 12:00	0	218	83.69	17.38	20.86	7.06
10-05-2025 16:00	0	311.62	96.25	20	23.99	7.12
10-05-2025 20:00	0	318	97.38	20.28	24.28	7.1
11-05-2025 00:00	0	0	98.76	20.58	24.63	7.08
11-05-2025 04:00	6.78	3.22	98.56	20.51	24.57	7.1
11-05-2025 08:00	1.75	33.84	91.06	18.93	22.7	7.12
11-05-2025 12:00	0	34	83.01	17.23	20.69	7.05
11-05-2025 16:00	0	34	81.34	16.84	20.28	7.06
11-05-2025 20:00	0	34	89.09	18.56	22.21	7.04
12-05-2025 00:00	0	0	94.49	19.66	23.55	7.1
12-05-2025 04:00	0	0	97.43	20.3	24.3	7.08
12-05-2025 08:00	0	0	90.23	18.75	22.49	7.1
12-05-2025 12:00	0	0.94	83.25	17.29	20.75	7.07
12-05-2025 16:00	0	1	81.86	16.99	20.4	7.05
12-05-2025 20:00	0	1	91.85	19.12	22.9	7.1
13-05-2025 00:00	0	0	99.09	20.63	24.71	7.11
13-05-2025 04:00	0	0	100.37	20.91	25.03	7.07
13-05-2025 08:00	3.98	128.66	91.94	19.09	22.91	7.13
13-05-2025 12:00	0	215	82.51	17.15	20.57	7.03
13-05-2025 16:00	0	215	80.73	16.77	20.12	7.05
13-05-2025 20:00	0	215	92.2	19.16	22.98	7.12
14-05-2025 00:00	0	0	98.74	20.57	24.62	7.08
14-05-2025 04:00	0	0	100.79	21	25.12	7.1
14-05-2025 08:00	3.69	134.93	89.68	18.67	22.36	7.06
Average Data	0.62	67.57	77.97	16.16	19.43	7.08

<sup>47</sup>  
**STATUS REPORT IN O.A. NO. 515 OF 2022 TITLED DHARAMVIR V/S STATE OF HARYANA & OTHERS PENDING BEFORE HON'BLE NATIONAL GREEN TRIBUNAL AS ON 29/02/2024.**

क्र० सं०	योजनाकानाम	भीर्श / (एजेंसी का नाम)	प्र गसनिक अनुमोदन व व्यय स्वीकृति (लाखों में)	संचित (commutative) बजट(लाखों में)	व्यय किर्गई धनराशि (लाखों में)	लाभान्वितहोने वाली अर्द्ध भाहरी क्षेत्र के नाम	लाभान्वित होने वाली अर्द्ध भाहरी क्षेत्र के नाम	चालूवित्त वर्ष (2024-25) के लिए बजट(लाखों में)	अद्यतनस्थिति
1	2	3	4	5	6	7	8	9	10
1	तहसील नाहन क्षेत्र के त्रिलोकपुर, खेरी व जोहरों के लिए मल जल की सुविधा उपलब्ध करवाना।	STATE Head	1451.25	1635.33	1466.38	त्रिलोकपुर	त्रिलोकपुर, खेरी व जोहरों	232.84	इस योजना का 95 प्रतिशत कार्य पूर्ण कर दिया गया है। योजना 30 जून 2025 तक पूर्ण रूप से चालू हो जायेगी।
2	कालाआम्ब व मोगीनन्द के औद्योगिक क्षेत्र के लिए मल जल की सुविधा उपलब्ध करवाना।	STATE Head	2090	2619.88	2370.65	कालाआम्ब	कालाआम्ब व मोगीनन्द	421.85	<p><b>पार्ट 1 काला आम्ब</b>  इस योजना का कालाआम्ब का 85 प्रतिशत कार्य पूर्ण कर दिया गया है। योजना का कालाआम्ब पार्ट का कार्य 30 जून 2025 तक पूर्ण कर लिया जायेगा।</p> <p><b>पार्ट 2 मोगीनन्द क्षेत्र</b>  मोगीनन्द क्षेत्र से प्राथमिक उपचार इकाई काला आम्ब तक की डी0आई0 पाइप लाइन 3.5 किलोमीटर तक बिछाई गई थी जिसमें मारकंडा नदी के किनारे विभिन्न आर0डी0 (एस) शामिल थे और इसे आर0सी0सी0 पिलर के साथ-साथ रिटेनिंग वॉल पर भी संरक्षित किया गया था। 2023 के मानसून के मौसम के दौरान, रिटेनिंग वॉल, आर0सी0सी0 पिलर, मैन हॉल चैम्बर और अन्य नागरिक संरचनायें विभिन्न आर.डी.(एस) पर पूरी तरह से क्षतिग्रस्त हो गई हैं और बह गई हैं। यहां तक कि चालू वर्ष 2024 के मानसून के मौसम के दौरान भी, मारकण्डा नदी में अत्यधिक बाढ़ आई थी और शेष संरचनायें जैसे कि रिटेनिंग वॉल, आर0सी0सी0 कॉलम पिलर, मैन हॉल चैम्बर विभिन्न आर0डी0 (एस) पर पूरी तरह से क्षतिग्रस्त हो गये हैं और बह भी गए हैं। संरचनाओं को काफी नुकसान हुआ है और मौजूदा संरचनाओं पर पाइप लाइन को फिर से संरक्षित करना काफी असंभव है और डी0आई0 पाइप लाइन बिछाने की कोई गुंजाइश नहीं है क्योंकि नदी ने अपने पानी के प्रवाह को बदल दिया है। बाढ़ क्षेत्र के कारण उपरोक्त क्षतिग्रस्त संरचनाओं का फिर से निर्माण करना संभव नहीं है। पाइप लाइन का मार्ग बदल कर नेशनल हाईवे के साथ-साथ बिछाने की योजना प्रस्तावित की जा रही है। जिसके लिये नेशनल हाईवे के उच्चअधिकारियों के साथ समन्वय बिठाने की प्रक्रिया चली है। जैसे ही नेशनल हाईवे से स्वीकृति मिल जाती है तो शेष बचे हुए कार्य को अतिशीघ्र पूर्ण कर लिया जायेगा।</p>
			3541.25	4255.21	3928.41			654.69	

Executive Engineer,  
Jal Shakti Division Nahan

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No.DBN/SBM/SEBPO/2025- 2122  
 Block Development Office  
 Development Block Nahan Distt. Sirmaur H.P.

To  
 Regional Officer HPSPCB,  
 RO, Paonta Sahib Distt. Sirmaur HP  
 Dated :- 17 May, 2025

Subject :-

Action Taken Report for Prevention of Untreated Discharge in Markanda River in Violation of NGT Orders OA No. 515/2022.

This is in reference to your office letter no.PCB/RO(Pt)/OA No. 515 of 2022/2024-179-79 dated 26/04/2025 subject cited above. It is submitted that in order to sensitize the people in concerned area we have already organized camps at different places i.e. vill. 1. Johdo 2. Rampur Jattan 3. Ogli 4. Moginand 5. Trilokpur and 6. Kheri. All the people of nearby villages especially beneficiaries were present in the camps. As a result 104 people have applied for connections through panchayat. On 11/04/2025 a joint team of both the offices i.e. BDO Office Nahan and Jal Shakti Vibhag had visited the locals of this area at their doors. The people were eager to take the connections and it was decided that a person from the office of Jal Shakti Division, Nahan, District Sirmaur will fill the forms of applicants with the help of panchayat member and take further action. The period w.e.f. 12/04/2025 to 18/04/2025 was also decided for this purpose but as per panchayat Secretary GP Kala Amb and Trilokpur report no person from Jal Shakti Vibhag has appeared till date.

Apart from this the challans were also issued by running a campaign in kala Amb and its surrounding area. An amount to the tune of Rs. 17500/- (Sevnteen Thousand Five Hundred) was recovered.

Moreover the directions to Panchayat Secretary G.P. Kala Amb have been issued to inspect and report about the untreated discharge of M/S Vashisht Chemicals as it was mentioned in the Letter. The report is awaited.

Your's faithfully



Block Development Officer  
 Development Block Nahan  
 Dated- 17 /05/2025

Endt no. As above - 2123-2124

Copy to:-

1. The Deputy Commissioner District Sirmaur at Nahan for information please
2. The District Development officer (RD) Distt. Sirmaur HP for information please



Block Development Officer  
 Development Block Nahan

**PHOTOGRAPHS OF PUBLIC AWARENESS CAMPAIGN IN KALA AMB**







NO. DC-Dev -OA No. 515/2024- 4112  
OFFICE OF THE DEPUTY COMMISSIONER  
DISTRICT SIRMAUR AT NAHAN (HP)

Dated the Nahan 15 May, 2025

To,

The Director, Department of Environment,  
Science Technology & Climate Change, Paryavaran Bhawan,  
Near, US Club, Shimla-1.

Subject. Order passed by the Hon'ble National Green Tribunal on dated  
12.02.2025 in OA No. 515/2022 (IA No. 643/2024) with Original  
Application No. 1011/2024-regarding.

Sir,

Kindly refer to your office letter No. Env.S&T(F)64/2022.OA NO.  
515/2022-2305 dated 06-03-2025, vide which you have sought a report in respect of  
removal of encroachment if any in river Markanda as per the direction of Hon'ble NGT.

In order to comply with the said direction a detailed report has been  
obtained from the Tehsildar Nahan, as per the report received from the Tehsildar Nahan,  
vide their letter No. Reader/Tehsildar/Nahan/2025-1818 dated 09-05-2025 (Copy  
Enclosed) "No Encroachment has been found in river Markanda on spot".

Encls. As above.

Yours faithfully

  
District Magistrate  
District Sirmaur at Nahan.

Endst No. as above

4112  
Dated Nahan 15/ 05/2025

Copy forwarded to the Regional Officer, (PCB), Paonta Sahib, District Sirmaur  
along with copy of report received from the Tehsildar Nahan, for further necessary action  
accordingly.

  
District Magistrate  
District Sirmaur at Nahan.

No.Reader/Tehsildar/Nahan/2025- 1818  
 Office of the Tehsildar Nahan,  
 Distt. Sirmaur Himachal Pradesh.  
 Dated Nahan 09<sup>th</sup> May, 2025.  
 \*\*\*\*\*

To

The Additional District Magistrate,  
 District Sirmaur at Nahan.

**Subject: Order passed by the Hon'ble National Green Tribunal on dated 12.02.2025 in O.A. No. 515/2022 (1A No. 643/2024) with original Application No. 1011/2024-Reg.**

Sir,

This is with refrence to the District Magistrate office letter No. DC- Dev-OA No. 515/2024-2174 dated 15-03-2025 received in this office through Sub Divisional Magistrate Nahan office letter No. Reader-SDM-N/ 2025-883 dated 03-04-2025.

In this regards it is submitted that in compliance of above mentioned letters an inspection was carried out on dated 09-05-2025 by the undersigned to identify the encroachment in river "Markanda" and to initiate proceedings under section 163 of Himachal Prdesh Land Revnue Act, 1954. The inspection was conducted with the assistance of the village revenue officer Bankala, Nahan-III Gramin, Moginand and J.E. Jal Shakti Vibhag, Sub Division Nahan. During the inspection the following observations were made:

1. That the river "Markanda" originates from revenue village Jogiban, Patwar Circle Bankala of Tehsil Nahan and traverses approx 22 kilometers cover area approx 825 bighas of multiple revenue villages of tehsil Nahan. Its flow ends in revenue village Ogli, Patwar Circle Moginand of Tehsil Nahan and after that it enters in the state Haryana.
2. That after its origin from mohal jogiban khasra no. 230/225, 327/325/210, 328/225/210 and it flows to revenue villages rukhdi khasra no. 74,132/73, 241/60, 57, 129/53, 285/272/220/157, 352/227/200 and 45, 472/311/204, 213/43 of mohal bankala and khasra no. 154/22 mohal shambhuwala and khasra no. 131 of mohal malonwala of patwar circle Bankala, Tehsil Nahan. Flow area in patwar circle Bankala of Tehsil Nahan is approx 152-00-00 bigha and 07 km. It is found that Himachal Pradesh Sarkar is owner in khasra no. 131 measuring 61-08-00 bigha mohal Malonwala which is recorded in the possession of Forest Department and no encroachment found. (Report of concerned Patwari is attached herewith in original).
3. That after flowing in last revenue village of patwar circle Bankala the river "Markanda" enter in mohal Khajurna of Patwar Circle Nahan-III Gramin through khasra no. 328/85/1, 84/1, 83/1, 83, 323/80 of Malkiyat Bashindgaan deh and unmeasured area sarkar himachal

  
 Tehsilder Nahan  
 Teh. Nahan Distt Sirmaur (H.P.)

pradesh in possession of foreset department where no enchroachment have been found on spot. Flow of river "Markanda" in patwar circle Nahan-III Gramin is approx 98-00 bigha and 2.5 km (Report Village Revenue Officer concerned attached).

4. That river "Markanda" enters in Mohal Bir Bikramabad, Patwar Circle Moginand through khasra no. 383/337/2/2, 725/676/369/74, 657/402/191 of mohal Bir Bikramabad and khasra no. 18 of mohal papalwala and khasra no. 68, 152, 80, 179, 461/177, 458/171, 549/459/171, 548/459/171, 170, 351/169, 68, 73, 75, 600/345/329/74, 602/345/329/74 of mohal Devni and khasra no. 629/518/2/3, 628/518, 628/518 of mohal moginand and khasra no. 702/63, 403/63, 487/342/282/4 mohal Nagal Saketi and khasra no. 1075/456/175, 709/173/83, 172/83, 171/83 of mohal Ogli of Tehsil Nahan, District Sirmaur. It is found that it Himachal Pradesh Sarkar is owner in Khasra No. 18 measuring 68-00-00 Bigha and Rajsav Vibhag is in possession in Mohal Pipalwala, Patwar Circle Moginand. Flow of river "Markanda" in patwar circle Moginand is approx 575-00 bigha and 12.5 km. It is also observed that river "Markanda" flows in *Malkiyat Bashindgaan deh* of Mohal Bir Bikramabad, Devni, Nagal Saketi, Rampur Jattan and Ogli and no enchroachment found (Report Village Revenue Officer attached).

On the basis of abovementioned observations it is submitted that no enchroachment in river "Markanda" is found on spot. Hence, inspection report is submitted for kind perusal please.

Encl: As above.

Yours Faithfully

Tehsildar Nahan  
Distt. Sirmaur.

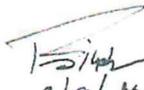
Endst. No. As above dated 05-05-2025.

Copy is forwarded to the Sub Divisional Magistrate Nahan for kind information w.r.t. abovementioned letter.

Tehsildar Nahan  
Distt. Sirmaur.

श्रीमान जी,

मुत्तमिक आदेश क्रमांक No Reader/Tehsi/dar Nahan 2025  
 दि 08/05/2025 कापीलाय तहसीलकार गहन की अनुपालना में हमरा  
 उपलब्ध साथ रहकर अवैध कब्जा मारकडा नदी हुनू श्रीका  
 मुलाहजा किया गया। श्रीका पर परवार पत बनकला के अन्तर्गत  
 मोजा जोगीवन से शुरू शुरुवात हुनू मारकडा नदी मोजा खखरी,  
 मोजा बनकला, मोजा शम्भुवाला से हुनू हुनू मोजा मालोवाला  
 से हुनू हुनू परवार पत गाहडा-III (ग्रामीण)  
 में मारकडा नदी बली जाती है। उपरोक्त मोजाजात में कपल  
 मोजा मालोवाला में मारकडा नदी सरकारी भूमि प्रान्ती खल्ला न  
 (3) रकबा ता 61-8 बीघा (सरकार सिविल कब्जा वन विभाग)  
 में बली रही है। जिसमें श्रीका पर कोई अवैध कब्जा न है।  
 अवध मोजाजात में भूमि जिस पर मारकडा नदी है भूमि  
 किरादारान (निजी भूमि) है। य उक्त स्थानों पर नदी किला  
 पैदा रकबा वन विभाग में भी है। रिपोर्ट आगामी कार्यवाही  
 हुनू लेका में पंजा है।

  
 9/5/2025  
 Vill. Revenue Officer  
 Pc. Bankala  
 Teh. Nahan, Distt. Sirmour

रिपोर्ट

श्री मान जी

निवेदन है कि आमदा आदेश क्रमांक Reader/ Tehsil/ Nahan/ 2025 Dated 08-05-2025 की अनुपालना में हमराह अफसरान रहकर अवैध कब्जा सारकेडा नदी क्षेत्र मौजा मुलाजा किया गया। मौजा में पटवारवृत नाहन-3 के अंतर्गत मौजा खजूरना में सारकेडा नदी का प्रवाह क्षेत्र है जिसमें गालोंवाला सीमा से खजूरना पुल तक भूमि मलकियत बशिन्दगान देह पाई गई जिसमें कोई अवैध कब्जा न पाया गया इसके पश्चात खजूरना पुल से मौजा विक्रमबाग सीमा तक भूमि बिला पैसूदा पाई गई जिसमें सारकेडा नदी का प्रवाह है तथा कब्जा वन विभाग है जिसमें कोई भी अवैध कब्जा न पाया गया अतः रिपोर्ट सेवा में प्रेषित है।

  
P.P.Y.  
Village Revenue Officer,  
PC Nahan-3  
Tehsil Nahan,  
Distt. Sirmour (H.P.)

13

रिपोर्ट

मोगिनानी

निवेदन है कि आगदा कोदेश कृषकों को Reader!

Teasildar/Nahan/2025 dt 8/5/2025 को

अनुपालन में हमराह अफसरान रहकर

'अवैध कलक) माफूसानी' हैलू माका

मुलाहला किया गया। माका पर पाया

गया कि माफूसानी का उवाह मज्जा

बोरे-विठठ कावास, पीपलवाला, देवनी,

मोगिनंद, जगल सखेरी, इमोगली व

रातपुर जटान से होकर है। मिलने से

माका पीपलवाला, का एड खसरा

नम्बर 18 तादादी 68-0 पिचा गै.मु काफूसानी

सरकारदि०७७ कलक) राजक विभाग) है।

माका मुलाहला से पाया गया कि उक्त

सरकारी नम्बर में किली भी प्रकार का

अवैध कलक) न है। अन्य माकाखान

में बड़ी माफूसानी बखिनगा, देह की

मालूमियत कृषि से उवाह है तथा

किली भी प्रकार का अवैध कलक)

न है।

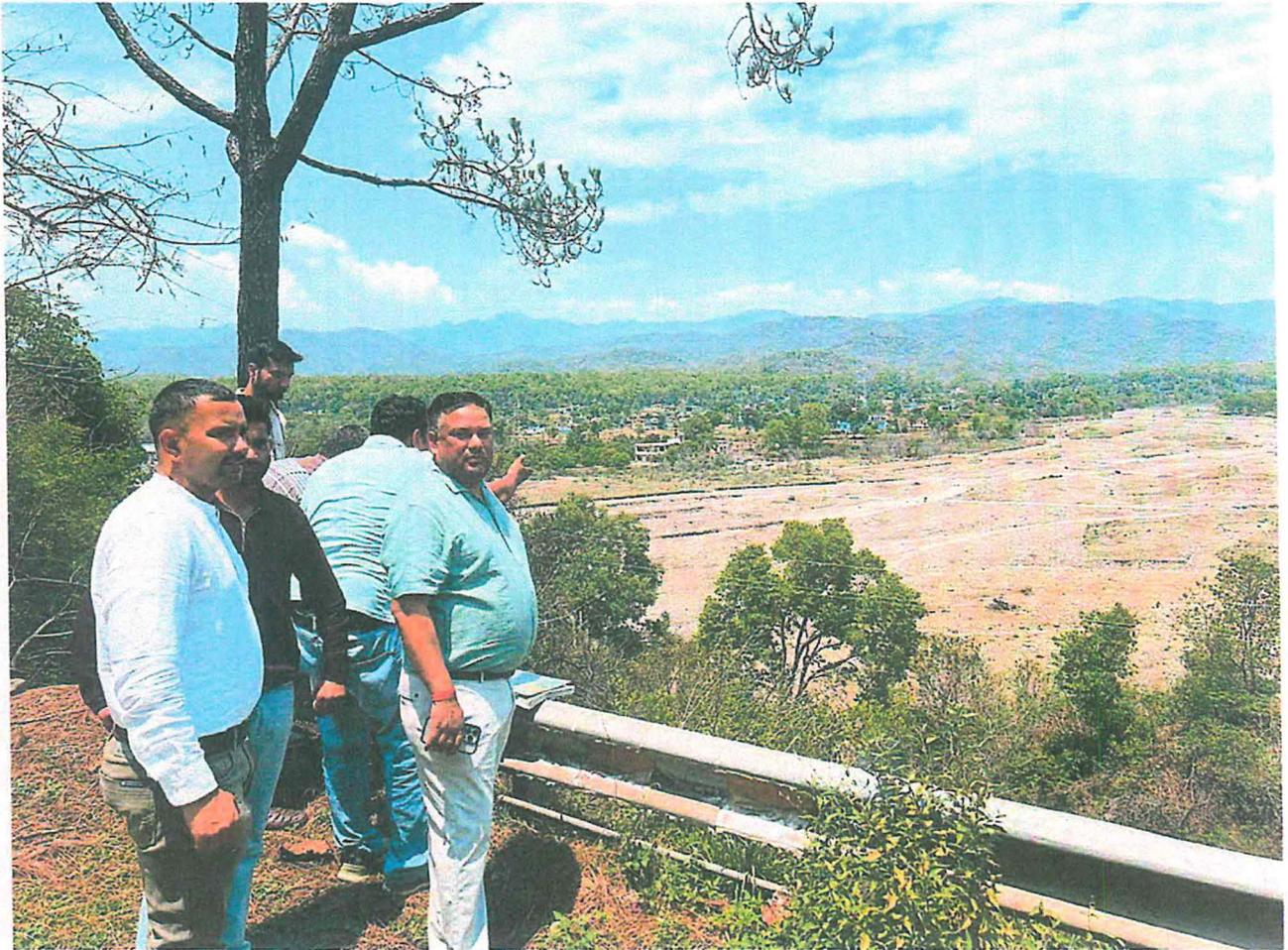
अतः रिपोर्ट लेवा में पेश है।

  
9/5/2025  
Village Revenue Officer  
P. C. Mognani  
Teh. Nahan  
Distt. Sirsa



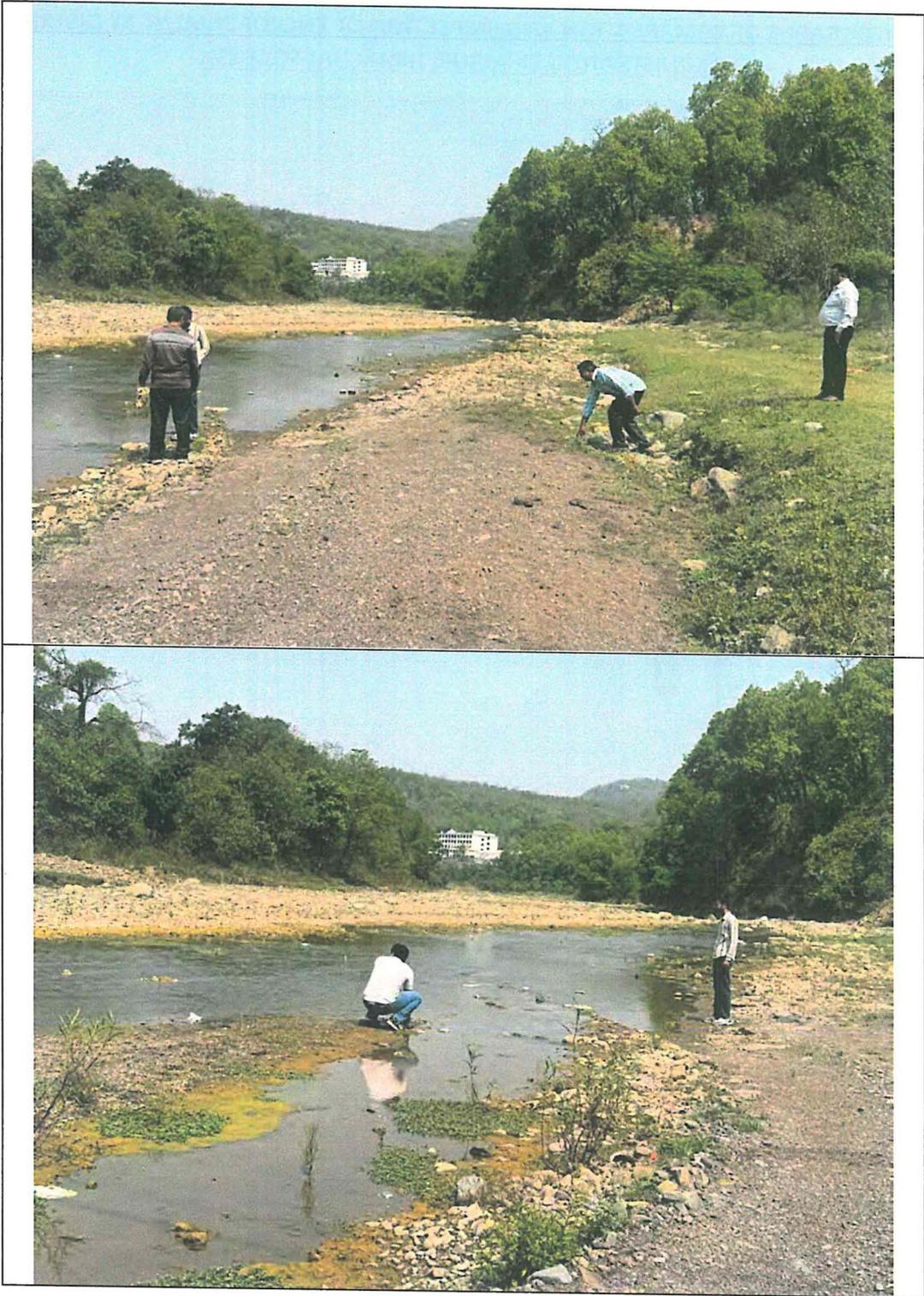
उदगम स्थल  
ऋषि मारकण्डेय जी





**PHOTOGRAPHS OF DEMARCATION AND INSPECTION OF ENCROACHMENT BY DISTRICT  
ADMINISTRATION SIRMAUR, HIMACHAL PRADESH**

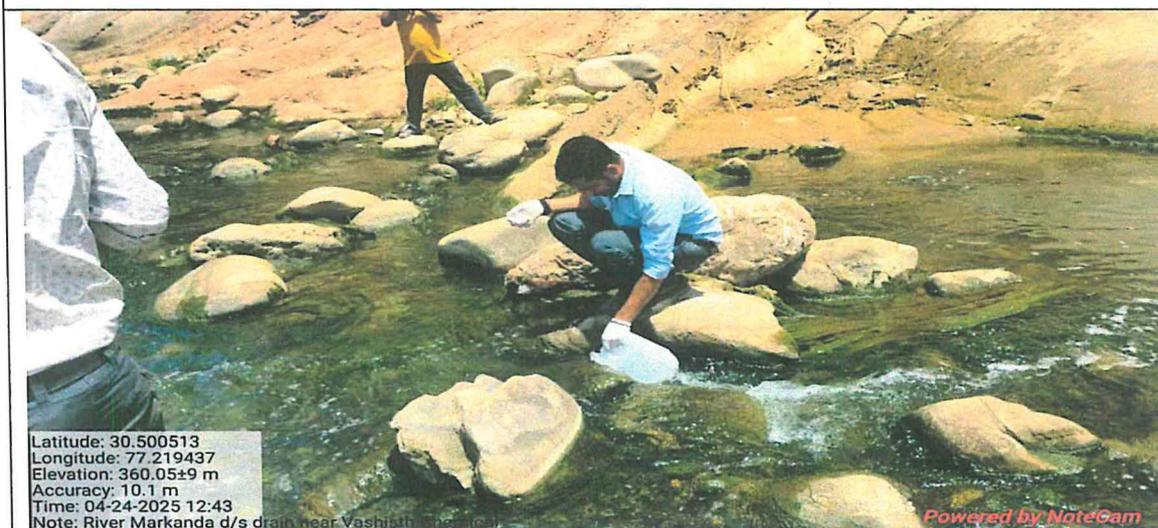




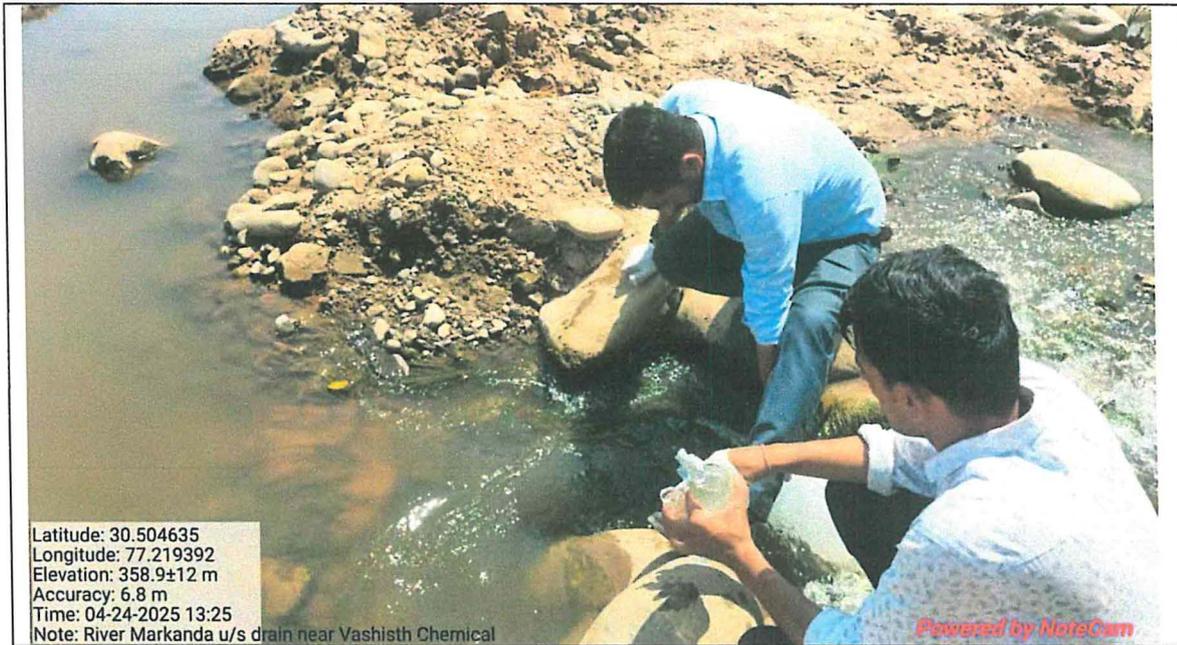
## Photographs of Sampling locations at River Markanda



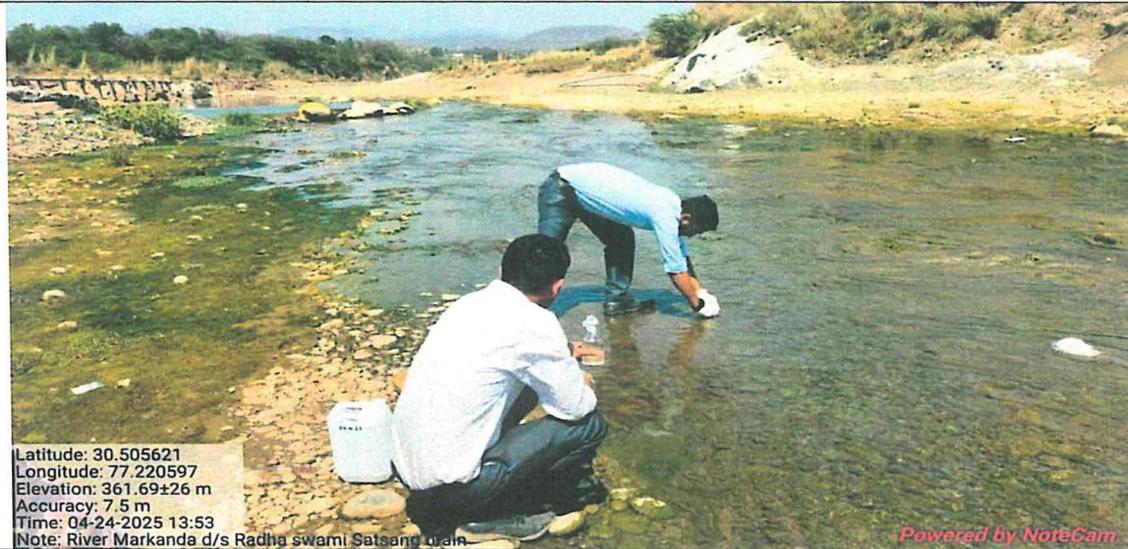
**Photograph No 1:-** River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.



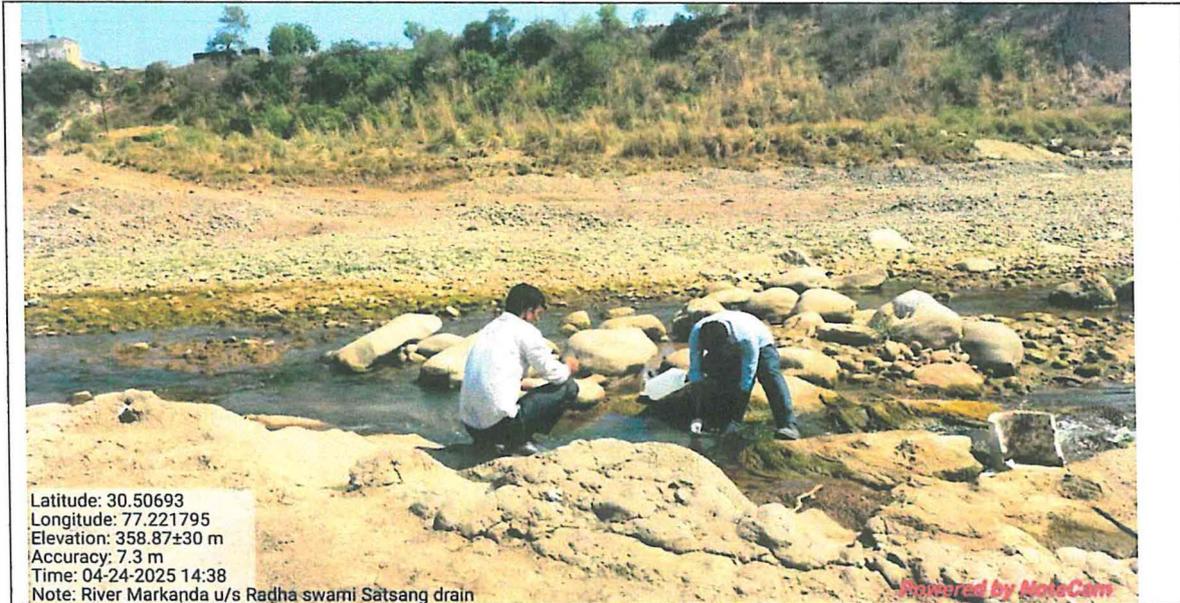
**Photograph No 2:-** River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb



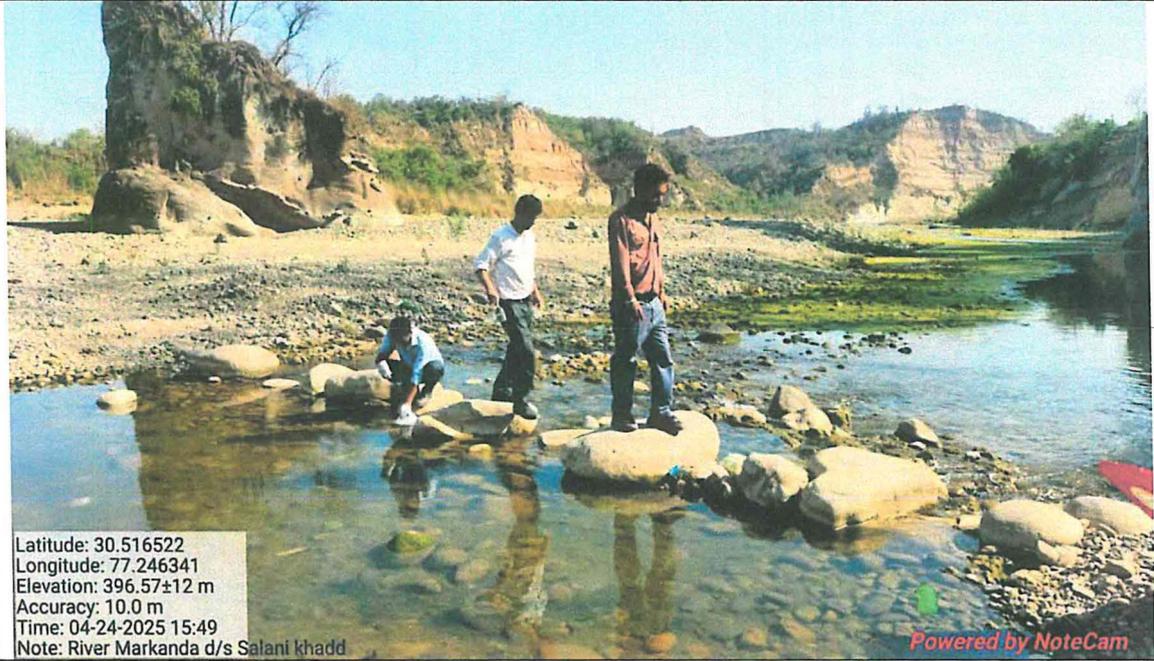
**Photograph No 3:-** River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb



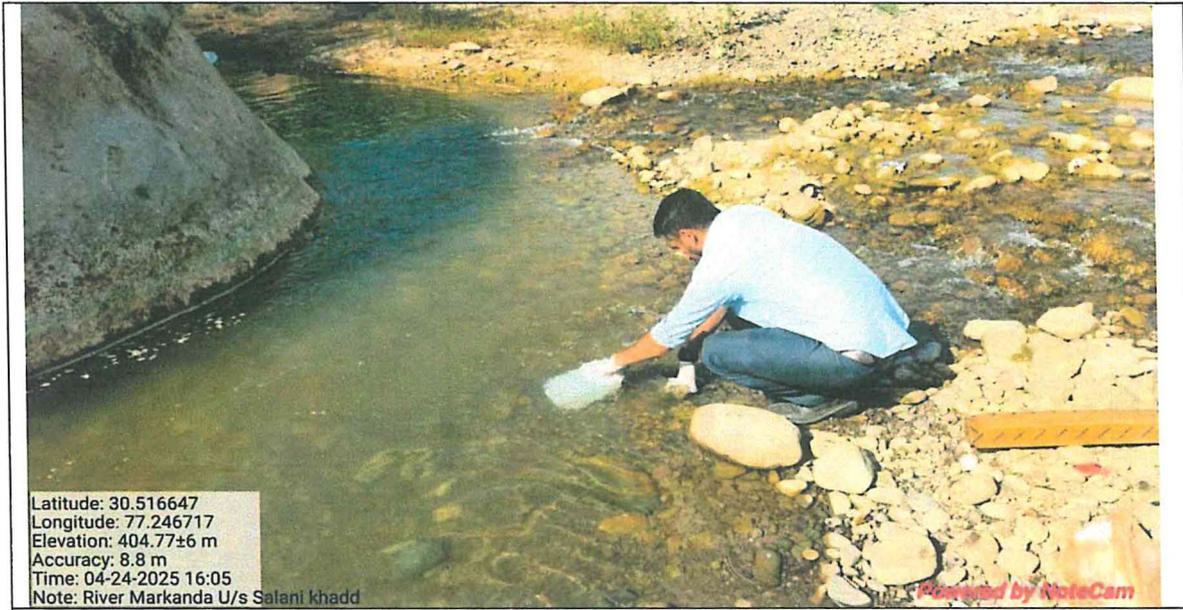
**Photograph No 4:-** River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb



**Photograph No 5:-** River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb



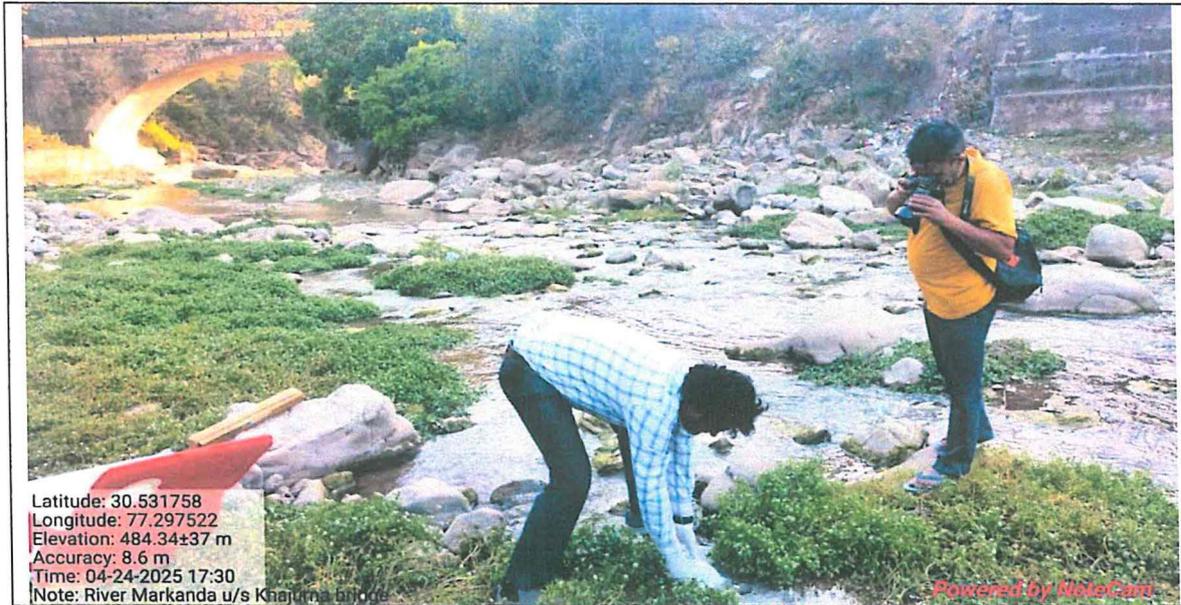
**Photograph No 6:-** River Markanda D/s of Salani Khadd



**Photograph No 7:-** River Markanda U/s of Salani Khadd.



**Photograph No 8:-** River Markanda at D/s of Khajurna Bridge entering to Kala Amb area



**Photograph No 9:-** River Markanda at U/s of Khajurna Bridge



**Photograph No 10:-** Origin point of River Markanda near Maharishi Markandeshwar Temple, Jogiban



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmour (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



HPSPCB

No. HPSPCB/R. Lab/Paonta/Analysis Report/25-50-52

Date: 14/5/2025

To

The Environmental Engineer,  
H.P. State Pollution Control Board,  
Regional Office, Shubhkhera, HIMUDA Colony,  
Paonta Sahib, District Sirmour, H.P.

Sub: Analysis Report of Study Samples.

Sir,

This is in reference to your letter no. PCB/RO/(Pt)/Sample File/2025-168; dated: 25.04.2025, vide which samples were sent to the Regional Laboratory, Paonta Sahib for analysis. In this regard, it is submitted that the aforesaid samples were received in good condition with seal of the samples intact and were fit for analysis. The videographical evidence of sample receiving has also been recorded. The analysis reports of study samples is as per detail given below:

Sr. No.	Report No.	Name of the location
1	W-2913	River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.
2	W-2914	River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.
3	W-2915	River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb.
4	W-2916	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.
5	W-2917	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.
6	W-2918	River Markanda D/s of Salani Khad.
7	W-2919	River Markanda U/s of Salani Khad.
8	W-2920	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.
9	W-2921	River Markanda at U/s of Khajurna Bridge.
10	W-2922	Origin Point of River Markanda near Maharishi Markandaeshwar Temple, Jogiban.

Thanking you,

Yours faithfully,



Encl. As above

Dr. Hitender Kr. Sharma  
Pr. Scientific Officer  
HPSPCB, Paonta Sahib

Copy to: The Member Secretary, HPSPCB, Him Parivesh, Shimla-09 for kind information please.

Pr. Scientific Officer



### H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmour (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pclubpaonta@gmail.com



REPORT NO. W-2913

Date: 14.05.2025

ISSUED TO: The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	7.73	--	22	P. Alkalinity	--	mg/l
2	Conductivity	628.20	µmho/cm	23	T. Alkalinity	225.00	mg/l
3	TSS	5.50	mg/l	24	TKN	--	mg/l
4	COD	25.00	mg/l	25	Turbidity	2.30	NTU
5	BOD	5.00	mg/l	26	NO <sub>2</sub> -N	0.09	mg/l
6	Dissolved Oxygen*	5.00	mg/l	27	Boron	--	mg/l
7	Sulphate (SO <sub>4</sub> )	45.95	mg/l	28	Temperature*	24.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.30)	mg/l	29	Fluoride (F)	0.24	mg/l
9	Chloride (Cl <sup>-</sup> )	48.51	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	53.25	mg/l	31	Potassium(K)	7.29	mg/l
11	Total Hardness	147.00	mg/l	32	Phenol	--	mg/l
12	TDS	321.50	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	34.00	mg/l	34	Manganese (Mn)	0.12	mg/l
14	Magnesium(Mg <sup>2+</sup> )	15.13	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	85.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	62.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	2700.00	MPN/100 ml
20	Zinc (Zn)	0.05	mg/l	41	FC	920.00	MPN/100 ml
21	Iron (Fe)	0.22	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



### H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
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HPSPCB

REPORT NO. W-2914

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.25	--	22	P. Alkalinity	--	mg/l
2	Conductivity	481.30	µmho/cm	23	T. Alkalinity	200.00	mg/l
3	TSS	BDL(DL-4.0)	mg/l	24	TKN	--	mg/l
4	COD	19.00	mg/l	25	Turbidity	1.20	NTU
5	BOD	3.30	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	7.90	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	48.43	mg/l	28	Temperature*	27.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.30)	mg/l	29	Fluoride (F)	0.30	mg/l
9	Chloride (Cl-)	32.83	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	44.15	mg/l	31	Potassium(K)	7.15	mg/l
11	Total Hardness	148.00	mg/l	32	Phenol	--	mg/l
12	TDS	295.30	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sub>2+</sub> )	40.00	mg/l	34	Manganese (Mn)	0.04	mg/l
14	Magnesium(Mg <sub>2+</sub> )	11.71	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	100.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	48.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1750.00	MPN/100 ml
20	Zinc (Zn)	0.08	mg/l	41	FC	350.00	MPN/100 ml
21	Iron (Fe)	0.31	mg/l	42	FS	--	MPN/100 ml

Temperature &amp; DO as reported by Regional Office, Paonta Sahib.

Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.



State Board Analyst



Lab-In-charge



HPSPCB

**H.P. STATE POLLUTION CONTROL BOARD**

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REPORT NO. W-2915

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: *River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb..*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.09	--	22	P. Alkalinity	--	mg/l
2	Conductivity	444.40	µmho/cm	23	T. Alkalinity	195.00	mg/l
3	TSS	36.40	mg/l	24	TKN	--	mg/l
4	COD	19.00	mg/l	25	Turbidity	12.40	NTU
5	BOD	4.90	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.00	mg/l	27	Boron	--	mg/l
7	Sulphate (SO <sub>4</sub> )	44.81	mg/l	28	Temperature*	27.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	0.29	mg/l
9	Chloride (Cl-)	24.99	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	45.72	mg/l	31	Potassium(K)	7.20	mg/l
11	Total Hardness	142.00	mg/l	32	Phenol	--	mg/l
12	TDS	276.90	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sub>2+</sub> )	37.20	mg/l	34	Manganese (Mn)	0.09	mg/l
14	Magnesium (Mg <sub>2+</sub> )	11.96	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	93.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	49.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1575.00	MPN/100 ml
20	Zinc (Zn)	0.09	mg/l	41	FC	430.00	MPN/100 ml
21	Iron (Fe)	1.09	mg/l	42	FS	--	MPN/100 ml

\*Temperature &amp; DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



### H.P. STATE POLLUTION CONTROL BOARD

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HPSPCB

REPORT NO. W-2916

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang Bhawan,  
Kala Amb.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.37	--	22	P. Alkalinity	--	mg/l
2	Conductivity	508.00	µmho/cm	23	T. Alkalinity	190.00	mg/l
3	TSS	18.35	mg/l	24	TKN	--	mg/l
4	COD	18.00	mg/l	25	Turbidity	2.90	NTU
5	BOD	4.50	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	7.00	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	40.42	mg/l	28	Temperature*	28.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl-)	33.32	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	44.60	mg/l	31	Potassium(K)	5.51	mg/l
11	Total Hardness	138.00	mg/l	32	Phenol	--	mg/l
12	TDS	261.10	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	39.60	mg/l	34	Manganese (Mn)	0.09	mg/l
14	Magnesium(Mg <sup>2+</sup> )	9.52	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	99.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	39.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1750.00	MPN/100 ml
20	Zinc (Zn)	0.09	mg/l	41	FC	540.00	MPN/100 ml
21	Iron (Fe)	0.64	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



### H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
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REPORT NO. W-2917

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

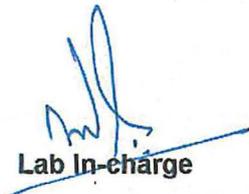
Description of sample: *River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.42	--	22	P. Alkalinity	--	mg/l
2	Conductivity	419.00	µmho/cm	23	T. Alkalinity	157.50	mg/l
3	TSS	32.85	mg/l	24	TKN	--	mg/l
4	COD	10.00	mg/l	25	Turbidity	5.80	NTU
5	BOD	1.60	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.50	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	45.00	mg/l	28	Temperature*	27.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL (DL-0.3)	mg/l	29	Fluoride (F)	0.20	mg/l
9	Chloride (Cl-)	20.58	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	40.69	mg/l	31	Potassium(K)	5.03	mg/l
11	Total Hardness	124.00	mg/l	32	Phenol	--	mg/l
12	TDS	237.25	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sub>2+</sub> )	24.00	mg/l	34	Manganese (Mn)	0.06	mg/l
14	Magnesium(Mg <sub>2+</sub> )	15.62	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	60.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	64.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	730.00	MPN/100 ml
20	Zinc (Zn)	0.06	mg/l	41	FC	240.00	MPN/100 ml
21	Iron (Fe)	0.80	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

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Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
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REPORT NO. W-2918

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: River Markanda D/s of Salani Khad.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.27	--	22	P. Alkalinity	--	mg/l
2	Conductivity	302.00	µmho/cm	23	T. Alkalinity	167.50	mg/l
3	TSS	7.80	mg/l	24	TKN	--	mg/l
4	COD	6.00	mg/l	25	Turbidity	2.40	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.20	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	43.28	mg/l	28	Temperature*	27.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl-)	15.68	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	30.98	mg/l	31	Potassium(K)	3.21	mg/l
11	Total Hardness	133.00	mg/l	32	Phenol	--	mg/l
12	TDS	219.45	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sub>2+</sub> )	36.40	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sub>2+</sub> )	10.25	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	0.03	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	91.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	42.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	125.00	MPN/100 ml
20	Zinc (Zn)	0.09	mg/l	41	FC	33.00	MPN/100 ml
21	Iron (Fe)	0.25	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

State Board Analyst

Lab In-charge


**H.P. STATE POLLUTION CONTROL BOARD**

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Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
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**REPORT NO. W-2919**
**Date: 14.05.2025**
**ISSUED TO:**

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

**Sample received on : 24.04.2025**
**Description of sample: River Markanda U/s of Salani Khad.**

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.28	--	22	P. Alkalinity	--	mg/l
2	Conductivity	340.30	µmho/cm	23	T. Alkalinity	157.50	mg/l
3	TSS	15.45	mg/l	24	TKN	--	mg/l
4	COD	8.00	mg/l	25	Turbidity	BDL(DL-1.0)	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.50	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	45.00	mg/l	28	Temperature*	26.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	0.24	mg/l
9	Chloride (Cl <sup>-</sup> )	12.25	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	27.85	mg/l	31	Potassium(K)	3.24	mg/l
11	Total Hardness	137.00	mg/l	32	Phenol	--	mg/l
12	TDS	230.90	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sub>2+</sub> )	41.60	mg/l	34	Manganese (Mn)	0.02	mg/l
14	Magnesium(Mg <sub>2+</sub> )	8.05	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	0.04	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	104.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	33.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	730.00	MPN/100 ml
20	Zinc (Zn)	0.15	mg/l	41	FC	220.00	MPN/100 ml
21	Iron (Fe)	0.47	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



### H.P. STATE POLLUTION CONTROL BOARD

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Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
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E-mail: pcblabpaonta@gmail.com



HPSPCB

REPORT NO. W-2920

Date: 14.05.2025

ISSUED TO: The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.04	--	22	P. Alkalinity	--	mg/l
2	Conductivity	461.30	µmho/cm	23	T. Alkalinity	240.00	mg/l
3	TSS	BDL(DL-4.0)	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	3.50	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.20	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	42.90	mg/l	28	Temperature*	21.00	Degree Celsius
8	NO <sub>3</sub> -N	0.45	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl <sup>-</sup> )	11.27	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	20.09	mg/l	31	Potassium(K)	2.03	mg/l
11	Total Hardness	226.00	mg/l	32	Phenol	--	mg/l
12	TDS	307.55	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	62.00	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sup>2+</sup> )	17.32	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	0.03	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	155.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	71.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	210.00	MPN/100 ml
20	Zinc (Zn)	0.08	mg/l	41	FC	79.00	MPN/100 ml
21	Iron (Fe)	0.24	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



HPSPCB

REPORT NO. W-2921

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: River Markanda at U/s of Khajurna Bridge.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	7.90	--	22	P. Alkalinity	--	mg/l
2	Conductivity	461.50	µmho/cm	23	T. Alkalinity	240.00	mg/l
3	TSS	43.00	mg/l	24	TKN	--	mg/l
4	COD	6.00	mg/l	25	Turbidity	34.40	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.70	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	46.33	mg/l	28	Temperature*	21.00	Degree Celsius
8	NO <sub>3</sub> -N	0.45	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl-)	8.82	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	19.12	mg/l	31	Potassium(K)	1.91	mg/l
11	Total Hardness	226.00	mg/l	32	Phenol	--	mg/l
12	TDS	302.75	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sub>2+</sub> )	50.40	mg/l	34	Manganese (Mn)	0.04	mg/l
14	Magnesium(Mg <sub>2+</sub> )	24.40	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	0.04	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	126.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	100.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	120.00	MPN/100 ml
20	Zinc (Zn)	0.12	mg/l	41	FC	58.00	MPN/100 ml
21	Iron (Fe)	1.18	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



REPORT NO. W-2922

Date: 14.05.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 24.04.2025

Description of sample: *Origin Point of River Markanda near Maharishi Markandaeshwar Temple, Jogiban.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	7.40	--	22	P. Alkalinity	--	mg/l
2	Conductivity	702.50	µmho/cm	23	T. Alkalinity	242.50	mg/l
3	TSS	BDL(DL-4.0)	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	BDL(DL-1.0)	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	BDL(DL-0.02)	mg/l
6	Dissolved Oxygen*	8.50	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	22.69	mg/l	28	Temperature*	17.00	Degree Celsius
8	NO <sub>3</sub> -N	0.77	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl <sup>-</sup> )	11.27	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	10.35	mg/l	31	Potassium(K)	1.52	mg/l
11	Total Hardness	344.00	mg/l	32	Phenol	--	mg/l
12	TDS	418.75	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	81.20	mg/l	34	Manganese (Mn)	0.02	mg/l
14	Magnesium(Mg <sup>2+</sup> )	34.40	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	0.04	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	T.PO <sub>4</sub>	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	203.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	141.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	170.00	MPN/100 ml
20	Zinc (Zn)	0.09	mg/l	41	FC	43.00	MPN/100 ml
21	Iron (Fe)	0.20	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



National Accreditation Board for  
Testing and Calibration Laboratories

**CERTIFICATE OF ACCREDITATION**

**H. P. STATE POLLUTION CONTROL BOARD, REGIONAL  
LABORATORY**

has been assessed and accredited in accordance with the standard

**ISO/IEC 17025:2017**

**"General Requirements for the Competence of Testing &  
Calibration Laboratories"**

for its facilities at

HIMUDA HOUSING COLONY, SHUBHKHERA, PAONTA SAHIB, SIRMAUR, HIMACHAL PRADESH, INDIA

in the field of

**TESTING**

Certificate Number: TC-11797

Issue Date: 22/06/2023

Valid Until: 21/06/2025

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.  
(To see the scope of accreditation of this laboratory, you may also visit NABL website [www.nabl-india.org](http://www.nabl-india.org))

Name of Legal Identity: H. P. STATE POLLUTION CONTROL BOARD

Signed for and on behalf of NABL



*N. Venkateswaran*

N. Venkateswaran  
Chief Executive Officer



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 12340901/W-12116

23/04/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **19/04/2024** from **Atul Parmar , EE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **FINAL OUTLET INTO TREATED WATER TANK** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan Distt. Sirmaur, H.P. 173030** on dated **18/04/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **19/04/2024** to **23/04/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	Oil and Grease	BDL	mg/L	10	--
2	Ammonical Nitrogen	0.0	mg/L	50	Within Permissible Limit
3	Sulphide	BDL	mg/L	2	--
4	pH	7.95		6.0-9.0	Within Permissible Limit
5	TSS	6.0	mg/L	100	Within Permissible Limit
6	BOD	9.50	mg/L	30	Within Permissible Limit
7	Phenolic Compounds(as C6H5OH)	0.30	mg/L	1	Within Permissible Limit
8	Total Phosphate	3.60	mg/L	5	Within Permissible Limit
9	COD	108.0	mg/L	250	Within Permissible Limit
10	Arsenic	ND	mg/L	0.2	--
11	Hexavalent Chromium	BDL	mg/L	0.1	--
12	Mercury	ND	mg/L	0.01	--

13	Lead	0.07	mg/L	0.1	Within Permissible Limit
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The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB140**

Signed this on **23/04/2024**

**Remarks of Lab Head:**

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**Dr Kuldeep Negi, SO**  
**(State Board Analyst)**  
**RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 12577119/W-12555

03/06/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **16/05/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final outlet of CETP** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY**, **Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **15/05/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/05/2024** to **03/06/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	Fluoride	0.58	mg/L	2	Within Permissible Limit
2	Sulphide	BDL	mg/L	2	--
3	pH	8.08		6.0-9.0	Within Permissible Limit
4	TSS	12.0	mg/L	100	Within Permissible Limit
5	COD	96.0	mg/L	250	Within Permissible Limit
6	BOD	16.0	mg/L	30	Within Permissible Limit
7	Total Phosphate	3.18	mg/L	5	Within Permissible Limit
8	Mercury	BDL	mg/L	0.01	--
9	Nickel	BDL (DL-0.10)	mg/L	3	--
10	Lead	BDL (DL-0.05)	mg/L	0.1	--
11	FDS	872.0	mg/L	2100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **03/06/2024**

**Remarks of Lab Head:**

BDL & DL stands for Below Detection Limit and Detection Limit, respectively.



**Dr Kuldeep Negi, SO  
(State Board Analyst)  
RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 94302/W-13510

07/08/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **12/07/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final Outlet (Treated effluent storage tank)** of **CETP of KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **11/07/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **12/07/2024** to **07/08/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	8.17		6.0-9.0	Within Permissible Limit
2	TSS	11.0	mg/L	100	Within Permissible Limit
3	COD	132.0	mg/L	250	Within Permissible Limit
4	BOD	16.0	mg/L	30	Within Permissible Limit
5	Phenolic Compounds(as C <sub>6</sub> H <sub>5</sub> OH)	0.28	mg/L	1	Within Permissible Limit
6	Fluoride	0.87	mg/L	2	Within Permissible Limit
7	FDS	928.0	mg/L	2100	Within Permissible Limit
8	Total Phosphate	3.24	mg/L	5	Within Permissible Limit
9	Mercury	BDL (DL-0.005)	mg/L	0.01	--
10	Nickel	0.18	mg/L	3	Within Permissible Limit
11	Aluminium	0.24	mg/L	NA	NA

12	Lead	BDL (DL-0.05)	mg/L	0.1	--
13	Sulphide	BDL (DL-1.0)	mg/L	2	--

The condition of the seals, fastening and container on receipt was as: sealed as HPPCB,HPPCB

Signed this on 07/08/2024

**Remarks of Lab Head:**

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**Dr Kuldeep Negi, SO  
(State Board Analyst)  
RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

**Report No: 69306/W-13718**

**23/08/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **12/08/2024** from **Naveen Banyal, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final Outlet of CETP of KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY, Ogli, Nahan, Sirmour, Nahan Distt. Sirmour, H.P. 173030** on dated **09/08/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **12/08/2024** to **23/08/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	8.24		6.0-9.0	Within Permissible Limit
2	TSS	111.0	mg/L	100	Not-In Permissible Limit
3	BOD	15.0	mg/L	30	Within Permissible Limit
4	Oil and Grease	BDL (Dl-4.0)	mg/L	10	--
5	COD	196.0	mg/L	250	Within Permissible Limit
6	FDS	1012.0	mg/L	2100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB,HPPCB**

Signed this on **23/08/2024**

**Remarks of Lab Head:**

'BDL' & 'DL' stands for Below Detection Limit and Detection Limit, respectively.

**Dr Kuldeep Negi, SO**  
**(State Board Analyst)**  
**RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 13572823/W-14302

01/10/2024

I hereby certify that I **Dr Hitender Kumar Sharma**, SSO, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **11/09/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final outlet of CETP** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY**, **Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **10/09/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/09/2024** to **01/10/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	7.80		6.0-9.0	Within Permissible Limit
2	Oil and Grease	BDL (DL-4.0)	mg/L	10	--
3	Fluoride	0.76	mg/L	2	Within Permissible Limit
4	Sulphide	1.6	mg/L	2	Within Permissible Limit
5	BOD	12.5	mg/L	30	Within Permissible Limit
6	Phenolic Compounds(as C <sub>6</sub> H <sub>5</sub> OH)	BDL( DL-0.2)	mg/L	1	--
7	TSS	7.0	mg/L	100	Within Permissible Limit
8	COD	124.0	mg/L	250	Within Permissible Limit
9	FDS	806.0	mg/L	2100	Within Permissible Limit
10	Total Phosphate	1.98	mg/L	5	Within Permissible Limit
11	Mercury	BDL( DL-0.005))	mg/L	0.01	--

12	Nickel	BDL( DL-0.1)	mg/L	3	--
13	Aluminium	0.39	mg/L	NA	NA
14	Lead	BDL( DL-0.05)	mg/L	0.1	--

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **01/10/2024**

**Remarks of Lab Head:**

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**Dr Hitender Kumar Sharma , SSO**  
(State Board Analyst)  
RL Paonta

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 46358/W-15467

30/12/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **11/12/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta a Grab** sample of **Final Outlet of CETP of KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan** Distt. **Sirmour, H.P. 173030** on dated **10/12/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **11/12/2024** to **30/12/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	8.03		6.0-9.0	Within Permissible Limit
2	Oil and Grease	4.80	mg/L	10	Within Permissible Limit
3	BOD	13.0	mg/L	30	Within Permissible Limit
4	COD	112.0	mg/L	250	Within Permissible Limit
5	Fluoride	0.58	mg/L	2	Within Permissible Limit
6	Total Phosphate	2.36	mg/L	5	Within Permissible Limit
7	Sulphide	BDL	mg/L	2	--
8	Mercury	BDL	mg/L	0.01	--
9	Nickel	0.33	mg/L	3	Within Permissible Limit
10	Aluminium	0.60	mg/L	NA	NA
11	Lead	BDL	mg/L	0.1	--
12	TSS	4.0	mg/L	100	Within Permissible Limit

13	Phenolic Compounds(as C6H5OH)	BDL	mg/L	1	--
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The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB,HPPCB**

Signed this on **30/12/2024**

**Remarks of Lab Head:**

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**Dr Kuldeep Negi, SO  
(State Board Analyst)  
RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 86979/W-17201

21/04/2025

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **21/03/2025** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final outlet of CETP of KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmour, Nahan Distt. Sirmaur, H.P. 173030** on dated **20/03/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **21/03/2025** to **21/04/2025** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	BOD	14.0	mg/L	30	Within Permissible Limit
2	Oil and Grease	6.4	mg/L	10	Within Permissible Limit
3	pH	8.24	--	6.0-9.0	Within Permissible Limit
4	TSS	36.0	mg/L	100	Within Permissible Limit
5	COD	220.0	mg/L	250	Within Permissible Limit
6	Phenolic Compounds(as C6H5OH)	BDL	mg/L	1	--
7	TDS	1316.0	mg/L	NA	NA
8	Mercury	BDL	mg/L	0.01	--
9	Lead	0.06	mg/L	0.1	Within Permissible Limit
10	Hexavalent Chromium	BDL	mg/L	0.1	--
11	Bio-assay Test	100.0	%	90-100	Within Permissible Limit

12	Arsenic	BDL	mg/L	0.2	--
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The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB,HPPCB**

Signed this on **21/04/2025**

**Remarks of Lab Head:**

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**Dr Kuldeep Negi, SO**  
**(State Board Analyst)**  
**RL Paonta**

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030

PEN DRIVE-1



Pen Drive No. 02 & 03

